

Minutes of Exim Facilitation Committee (EFC) meeting No. 05/AM23 dated 18.08.2022 for Import of Restricted Items

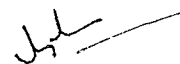
Meeting No. 05/AM23 of Exim Facilitation Committee (EFC) was held on 18.08.2022 at 3.00 PM in Room No.13, Vanijya Bhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (iii) Shri V.K. Sharma, Deputy Director (Trade), D/o AH&D
- (iv) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (v) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (vi) Shri Rakesh Yadav, Engineer, DoT
- (vii) Shri Surender Singh, DoT
- (viii) Shri Ambuj Sharma, DS, M/o Civil Aviation
- (ix) Shri R. K. Jaiswal, Development Officer, M/o Heavy Industries

3. Total number of cases considered in the meeting was **373**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **122** cases have been approved, **13** cases have been rejected, **36** cases have been closed and **202** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The case at Sl. No. 120, 122, 124, 125, 126 and 128 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020.

4. The details for the approved cases will follow.



Part 1					
D/o AH&D					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
1.	BINSAR FARMS PRIVATE LIMITED HQRXIMLAPPLY 00000234AM23	30.04.2022	400 nos Frozen Bovine Semen	05111000	DAHD vide OM dated 16.08.2022 has informed that they do not recommend the case. The Committee decided to Reject the case on the basis of comments received from DAHD.
2.	SRINIVAS HQRXIMLAPPLY 00000264AM23	09.5.22	1 No Green Parrot with Red Ring On Neck	01063200	Comments sought from AH&D on 09.05.2022. Reminder sent on 12.05.2022. DAHD vide email dated 19.05.2022 has sought some information / documents from the applicant. Reminders sent on 15.06.2022, 12.07.2022, 22.07.2022 and 11.08.2022. The Committee decided to send a final reminder to the firm.
3.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY 00000490AM23	06.6.22	4000 nos Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022 DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.



4.	Poonawalla Astonish Stud Private Limited HQRXIMLAPPLY 00000593AM23	21-06- 2022	3 NOS Thoroughbred Horses For Breeding - 3 Nos. Age 04 To 20 Years Female (Fillies/Mares)	10121 00	Recommended by DAHD vide OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.07.2022.
5.	Shivee Sharma HQRXIMLAPPLY 00000613AM23	23-06- 2022	6 NOS Ekuke breed	10619 00	DAHD vide OM dated 06.08.2022 has informed that they do not recommend the import. The Committee decided to Reject the case on the basis of comments received from DAHD.
6.	Manoj Krishna Chintakunta HQRXIMLAPPLY 00000632AM23	24-06- 2022	2 NOS Pet Dogs	10690 00	For Ex-post Facto Approval
7.	SOHNA STUD FARM PRIVATE LIMITED HQRXIMLAPPLY 00000648AM23	28-06- 2022	12 NOS Broodmares, (Age-2 To 18 Years) (Sex; Broodmares)	10121 00	Comments sought from DAHD on 28.06.2022 DAHD vide email dated 08.07.2022 has sought some information / documents from the applicant. Reminders sent on 11.07.2022 and 25.07.2022. The applicant replied directly to DAHD. DAHD informed the Committee that the case is under examination with them.
8.	Aarati Sharon Thompson HQRXIMLAPPLY 00000651AM23	21-06- 2022	2 NOS Pet Dog Name: Loki(Canine) (American Spaniel),,Sex:Male,Color:Red, Dob:30/11/2015,Microchip:804 099000524435 and Name: Troy(Canine),Breed:Mixed,Sex :Male,Color:Tricolor,DoB:25/0	10641 10	For Ex-post facto Approval.

			7/2013,Chip:900108000913662		
9.	Aarati Sharon Thompson HQRXIMLAPPLY 00000652AM23	28-06-2022	1 NOS Pet Dog Name:Marshmellow(Feline),Breed:Mixed,Sex:Female,Color:White,DOB:20/05/2015,Microchip:944116000171317	10641 10	For Ex-post facto Approval.
10.	Vibin Subramani Balamurugan HQRXIMLAPPLY 00000653AM23	29-06-2022	1 Nos Pet Dog Name: Pepper (Male),Species: Canine, Breed: Poodle Mix, Color : Red, DOB:7/7/2017, Microchip: 702055550081039	10641 10	Recommended by DAHD vide OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.07.2022 subject to submission of requisite documents.
11.	Adgyl Lifesciences Private Limited HQRXIMLAPPLY 00000659AM23	29-06-2022	27510.000 NOS 13215 Male and 14295 Female Mice for experiment purpose	10619 00	Recommended by DAHD vide OM dated 27.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.07.2022.
12.	Adgyl Lifesciences Private Limited HQRXIMLAPPLY 00000660AM23	27-06-2022	30190 NOS 15095 Male and 15095 Female Rats for experiment purpose	10619 00	Recommended by DAHD vide OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.07.2022.
13.	Lalit Kumar HQRXIMLAPPLY 00000661AM23	30-06-2022	1 NOS PET DOG	10130 20	Recommended by DAHD vide OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.07.2022 subject to submission of requisite documents.

14.	KHUSHBOO HQRXIMLAPPLY 00000680AM23	03.07. 22	01 Nos Pet Dog (Name Gudu, Breed: Japanese Spitz; Sex: Male; DoB- 11.11.2021, Color: White; Microchip No. 972000000609370)	01061 900	Recommended by DAHD vide OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.07.2022 subject to submission of requisite documents.
15.	Priyanka Madan HQRXIMLAPPLY 00000704AM23	06.7.2 2	1 No Male Dog, Breed Maltese, White Colour	01061 900	For Ex-post facto Approval.
16.	Aviagen India Poultry Breeding Company Private Limited HQRXIMLAPPLY 00000501AM23	7.6.22	45656 Nos An Aviagen Brand Of Day Old Great Grand Parent Stock Broiler Breeders	01051 100	Comments sought from DAHD on 07.07.2022 DAHD informed the Committee that the case is under examination with them.
17.	SHARON SIVALENKA HQRXIMLAPPLY 00000699AM23	05.7.2 2	1 No DOG- NAME-TWINKLE AGE- 3 YEARS COLOUR CREAM	01061 900	Recommended by DAHD vide OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.07.2022 subject to submission of requisite documents.
18.	Five Stars Shipping Company Private Limited HQRXIMLAPPLY 00000723AM23	06.7.2 2	6 nos Broodmares, (Age-2 To 25 Years) 1 Nos Stallion (Age 02 To 25 Years)	01012 100	Recommended by DAHD vide OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.07.2021.



19.	ACCUVANCE LLP HQRXIMLAPPLY 00000715AM23	7.7.22	100 nos Gir Frozen Bovine Elite Embryos	05119 991	Recommended by DAHD vide OM dated 11.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 11.08.2022.
20.	BEEYA VOHRA HQRXIMLAPPLY 00000724AM23	05.7.22	9 Nos Riding Horses (For Sports Activity), (Age-02 To 20 Years) (Sex- Mares/Gelding/Stallions)	01012 990	Recommended by DAHD vide OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 18.07.2022.
21.	Regional Centre for Biotechnology HQRXIMLAPPLY 00000728AM23	08-07- 2022	25 NOS NOD.Cg-Kit Tyr<+> Prkdc I12rg/ThomJM03 Homozygous for Kit Homozygous for Prkdc Hemizygous for I12rg and C57BL/6J-Apc/J HET Heterozygous for Apc and B6.FVB-Tg(MMTV- PyVT)634Mul	10130 90	Recommended by DAHD vide OM dated 16.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 16.08.2022.
22.	Udayan Biswas HQRXIMLAPPLY 00000726AM23	08-07- 2022	1 NOS Domestic cat	10690 00	For Ex-post facto approval.
23.	Udayan Biswas HQRXIMLAPPLY 00000729AM23	08-07- 2022	1 NOS Domestic cat	10690 00	The applicant has submitted duplicate applications. In view of the above, the Committee decided to Close the case.



24.	Regional Centre for Biotechnology HQRXIMLAPPLY 00000740AM23	11.07. 2022	5.0 NOS 029218 B6.BTBR-Pah/MalnJ HET Heterozygous for Pah Female and 029218 B6.BTBR- Pah/MalnJ HET Heterozygous for Pah male	10130 90	Recommended by DAHD vide OM dated 27.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.07.2022.
25.	Arunlibertsen Lawzer HQRXIMLAPPLY 00000771AM23	12.07. 2022	1 NOS Pet Dog	10619 00	For Ex-post facto approval.
26.	Glenmark Pharmaceuticals Limited HQRXIMLAPPLY 00000775AM23	12.07. 2022	7036.0 NOS SJL/J (Mice) (000686) M/F, and NU/J HOM Homozygous for Foxn1 (Mice) (002019) M/F, etc	10639 00	Recommended by DAHD vide OM dated 27.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.07.2022.
27.	Nikhar Tandon HQRXIMLAPPLY 00000786AM23	14.07. 2022	1 no. Dog	10649 90	Recommended by DAHD vide OM dated 27.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 27.07.2022 subject to submission of requisite documents.
28.	National Institute of Science Education and Research HQRXIMLAPPLY 00000814AM23	18.07. 2022	80 nos. Import of 8 strains of laboratory mice	10619 00	Recommended by DAHD vide OM dated 16.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 16.08.2022.



29.	Sun Pharma Advanced Research Company Limited HQRXIMLAPPLY 00000845AM23	21.07. 2022	24 nos TOYO Beagle Dogs (9 months old ; Male) 24 nos TOYO Beagle Dogs (9 months old ; Female)	10690 0	Recommended by DAHD vide OM dated 16.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 16.08.2022.
30.	Shivam Singh HQRXIMLAPPLY 00000846AM23	21.07. 2022	1 no. Pet Dog	10690 00	For Ex-post Facto Approval.
31.	CHITALE GENUS ABS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00000860AM23	25.07. 2022	9 nos. Breeding Bulls Jersey Breed	10221 10	Comments sought from DAHD on 26.07.2022 DAHD vide email dated 02.08.2022 has sought some information / documents from the applicant. The applicant replied directly to DAHD on 07.08.2022. DAHD informed the Committee that the case is under examination with them.
32.	Ravee Panjwani HQRXIMLAPPLY 00000859AM23	23.07. 2022	1 no. Miniature Poodle	10619 00	Recommended by DAHD vide OM dated 04.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 04.08.2022 subject to submission of requisite documents.
33.	SANDEEP SINGH HQRXIMLAPPLY 00000857AM23	23.07. 2022	1 no. Dog	10619 00	Recommended by DAHD vide OM dated 04.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 04.08.2022 subject to submission of requisite documents.

34.	Abhidnya Abhyankar HQRXIMLAPPLY 00000856AM23	23.07. 2022	1 no. Dog	10619 00	For Ex-post Facto Approval.
35.	Hylasco Bio- Technology (India) Private Limited HQRXIMLAPPLY 00000863AM23	25.07. 2022	3000 nos. Rats	10619 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
36.	MAJOR NIRVIKAR SINGH (RETD) HQRXIMLAPPLY 00000868AM23	26.07. 2022	6 nos. RIDING HORSES	10129 90	Recommended by DAHD vide OM dated 04.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 04.08.2022.
37.	Sukeshi Kamra HQRXIMLAPPLY 00000865AM23	26.07. 2022	1 no. Pet Dog (Kewra)	10690 00	For Ex-post Facto Approval.
38.	AMIR ZORAWAR SINGH PASRICH HQRXIMLAPPLY 00000848AM23	22.7.2 2	6 nos Riding Horses For Sports Activity, (Age - 2 To 20 Years) (Sex- Mares / Gelding / Stallions)	01012 990	Recommended by DAHD vide OM dated 04.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 04.08.2022.
39.	GAUSIA AHMAD HQRXIMLAPPLY 00000879AM23	27.7.2 022	1 no. Live Pet Cat -Breed Himalayan turkish	10619 00	Recommended by DAHD vide OM dated 08.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 08.08.2022.

40.	SARALIA AGRO PRIVATE LIMITED HQRXIMLAPPLY 00000884AM23	27.7.2 022	20 nos. Domestic Canary (Serinus Canaria Domestica)	10632 00	DAHD vide OM dated 04.08.2022 has informed that they do not recommend the import. The Committee decided to Reject the case on the basis of comments received from DAHD.
41.	Movingbay Relocation Service HQRXIMLAPPLY 00000889AM23	28.7.2 022	1 no. Import of Live Animal (Pet Dog)	10290 90	DAHD vide email dated 04.08.2022 has informed that they do not recommend the import. The Committee decided to Reject the case on the basis of comments received from DAHD.
42.	Poonawalla Astonish Stud Private Limited HQRXIMLAPPLY 00000893AM23	28.7.2 022	7 nos. THOROUGHBRED HORSES FOR BREEDING	10121 00	Recommended by DAHD vide OM dated 04.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 04.08.2022.
43.	KKM Global Trade HQRXIMLAPPLY 00000891AM23	28.7.2 022	30 nos. Female Boer Goat And Male Boer Goat	10420 00	The Committee noted that import of given items for Trading Purpose are not permitted. Therefore, the Committee decided to Reject the case.
44.	KOUSALYA AGRO FARMS HQRXIMLAPPLY 00000910AM23	1.8.20 22	60 nos. Purebred Boar Yorkshire, Purebred Gilts Yorkshire, Purebred Boar Landrace, Purebred Gilts Landrace etc.	10310 00	Comments sought from DAHD on 02.08.2022 DAHD informed the Committee that the case is under examination with them.
45.	Rajit Roger Khanna HQRXIMLAPPLY 00000915AM23	2.8.20 22	1 no. Dog	10619 00	Recommended by DAHD vide OM dated 16.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 16.08.2022 subject to submission of requisite documents.

46.	GV Safety Assessment Platform Private Limited HQRXIMLAPPLY 00000928AM23	1.8.20 22	16550 nos. MICE, Rats, Rabbits, Guinea Pigs and Hamsters	10619 00	Comments sought from DAHD on 04.08.2022 DAHD vide OM dated 11.08.2022 has sought some information from the applicant. The Committee decided to send a reminder to the applicant.
47.	Shalmali Chaphekar HQRXIMLAPPLY 00000913AM23	2.8.20 22	1 no. Cat	10619 00	Comments sought from DAHD on 02.08.2022 DAHD informed the Committee that the case is under examination with them.
48.	Shalmalli Chaphekar HQRXIMLAPPLY 00000914AM23	2.8.22	1 No Cat	01061 900	The applicant has made duplicate application. In view of the above, the Committee decided to Close the case.
49.	Rohit Teja Maddula HQRXIMLAPPLY 00000931AM23	4.8.22	1 no. Dog	10619 0	Recommended by DAHD vide OM dated 16.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 16.08.2022 subject to submission of requisite documents.
50.	Dipesh Sham Badgujar HQRXIMLAPPLY 00000935AM23	4.8.22	02 nos Pet Cats	01069 000	For Ex-post facto Approval

51.	Council Of Scientific And Industrial Research HQRXIMLAPPLY 00000472AM23	3.6.22	72 Nos 2. NOD. Cg - Prkdcscid Il2rgtm1 Wjl/SzJ- Strain (NSG); Strain No. 005557; 72 female	01061 900	Recommended by DAHD vide OM dated 30.06.2022. The Committee decided to Approve the case subject to conditions mentioned in the DAHD OM dated 30.06.2022.
52.	KIM JIHYUNG HQRXIMLAPPLY 00000819AM23	19.07. 2022	1 no. companion dog / Pomeranian	10619 00	The applicant has made duplicate application. In view of the above, the Committee decided to Close the case.
53.	Sreevidya Kizhakummuri HQRXIMLAPPLY 00000731AM23	08-07- 2022	1 NOS PET ANIMAL - DOG	10619 00	For Ex-post facto Approval
54.	Raptakos Brett And Company Limited HQRXIMLAPPLY 00000961AM23	5.8.22	8 nos Broodmares [Age 5 To 12 Years] Sex Female [Breed - Thoroughbred] 1 no Stallion [Age 5 To 12 Years] Sex Male [Breed - Thoroughbred]	01012 100	Comments sought from DAHD on 10.08.2022 DAHD vide email dated 11.08.2022 has sought some information from the applicant. The applicant replied directly to DAHD. DAHD informed the Committee that the case is under examination with them.
55.	Pierpaolo Petrelli HQRXIMLAPPLY 00000964AM23	10.8.2 2	1 No Dog/Maltese 1 No Cat/Himalayan Persian	01061 900	Comments sought from DAHD on 10.08.2022 DAHD informed the Committee that the case is under examination with them.

56.	Anita Bali HQRXIMLAPPLY 00000980AM23	12.8.2 2	1 no Pet Dog	01061 900	For Ex-post facto Approval
Part 2	D/o AH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
57.	Mohamed Rizwan HQRXIMLAPPLY 00220110AM22	21.10. 21	6 nos. Pigeon	10639 00	Comments received from DAHD vide OM dated 23.02.2022. Comments sought from MoEF (WL) on 22.10.2021. Reminder sent to MoEF (WL) on 09.11.2021. MoEF&CC (WL) vide letter dated 12.01.2022 has sought some information / documents from the applicant. Reminders sent to the applicant on 08.02.2022 and 18.08.2022. The Committee decided to Close the case due to no reply from the applicant.
58.	SUHANI FARMS HQRXIMLAPPLY 00349746AM22	10.02. 22	24 noc. of Bongo (Tragelaphus Eurycerus) (3 Male And 5 Female); Common Eland (Taurotragus Oryx)(3 Male And 5 Female) And Greater Kudu (Tragelaphus Strepsiceros) (3 Male And 5 Female)	01061 900	The case was discussed in the EFC and the Committee decided to Reject the case on the basis of comments of DAHD.

59.	FRANCIS AMBROSE FERNANDES , RAIGAD HQRXIMLAPPLY 00397136AM22	22.03. 2022	1 nos TURTLE (Name: Denver; Scientific Name trachemys scripta; Breed- Pond Slider; Sex-Male; DOB-16.05.2002, Color- Green; Microchip No. – 900215002034225)	01062 000,	Comments received from DAHD vide OM dated 01.04.2022.
					Comments sought from MoEF (WL) on 07.04.2022. MoEF&CC (WL) informed the Committee that the case is under examination with them.
60.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATIO N CENTRE SOCIETY HQRXIMLAPPLY 00000386AM23	23-05- 2022	292.0 NOS GIRAFFE GIRAFFA CAMELOPARDALIS (MALE – 5 NOS & FEMALE – 7 NOS) and ZEBRA EQUUS SP. (MALE – 20 NOS & FEMALE – 30 NOS) etc [12 Species]	10619 00	Comments sought from DAHD on 24.05.2022. DAHD vide email dated 01.06.2022 had sought some information from the applicant. The applicant replied vide email dated 01.06.2022. DAHD informed the Committee that the case is under examination with them.
					Comments sought from MoEF (WL) on 24.05.2022. MoEF&CC (WL) vide letter dated 20.06.2022 have recommended import of 04 Species. MoEF&CC (WL) vide letter dated 08.08.2022 have recommended import of 03 additional Species. Further, they have requested firm to submit documents/ information with respect to other 05 Species. Reminder sent to applicant on 07.07.2022 and 22.07.2022. The Committee decided to send a reminder to the applicant.



61.	THARAKAN FOODS PRIVATE LIMITED HQRXIMLAPPLY 00320182AM22	09-06- 2022	500 NOS American Bullfrog (<i>Lithobates catesbeianus</i>)	10690 00	Comments sought from DAHD on 13.06.2022. DAHD vide email dated 20.06.2022 has sought some information from the applicant. Reminders sent on 12.07.2022, 22.07.2022 and 06.08.2022. The applicant replied directly to DAHD. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF&CC (WL) on 13.06.2022. Reminder sent on 22.07.2022.
62.	NATIONAL TIGER CONSERVATION AUTHORITY HQRXIMLAPPLY 00000627AM23	24-06- 2022	12 NOS Cheetah <i>Acinonyx jubatus</i>	10619 00	Comments received from MoEF&CC (WL) vide letter dated 17.06.2022. Comments sought from DAHD on 27.06.2022. DAHD vide email dated 05.07.2022 has sought some information / documents from the applicant. Reminder sent on 22.07.2022. Applicant replied directly to DAHD on 16.08.2022. DAHD informed the Committee that the case is under examination with them.
63.	LYNETTE SYBIL ROSE DSOUZA HQRXIMLAPPLY 00000679AM23	04.7.2 2	3 nos African Grey Parrot 1 nos Alexandrine Parakeet	01063 200	DAHD vide OM dated 18.07.2022 has informed that they do not recommend the import of African Grey Parrot and Alexandrine Parakee from South Africa due to high pathogenic avian influenza viruses (poultry) in RSA. The Committee decided to Reject the case on the basis of comments received from DAHD.

64.	Rajendra G Garawad HQRXIMLAPPLY 00000739AM23	11-07- 2022	8 NOS Cheetah Acinonyx jubatus	10619 00	Comments received from MoEF&CC (WL) vide letter dated 13.05.2022. Comments sought from DAHD on 12.07.2022. DAHD informed the Committee that the case is under examination with them.
65.	Shivamshu Ati HQRXIMLAPPLY 00000746AM23	11.07. 2022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	10620 00	Comments sought from DAHD on 12.07.2022. DAHD vide email dated 18.07.2022 has sought some information / documents from the applicant. Reply from the applicant referred to DAHD on 18.08.2022. Comments sought from MoEF&CC (WL) on 12.07.2022.
66.	Alpana Roy HQRXIMLAPPLY 00000847AM23	22.07. 2022	3 nos. Galah Cockatoo & Amazon Parrot, Rose breasted Galah Cockatoo(Pet Birds)	10632 00	Comments sought from DAHD on 26.07.2022. DAHD vide email dated 27.07.2022 has sought some information / documents from the applicant. Reminder sent on 16.08.2022. The applicant replied directly to DAHD. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF&CC (WL) on 26.07.2022.

67.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY 00000887AM23	27.7.2 022	66 nos. Domestic Chinchilla, Red Squirrel And Rock Cavy Guinea Pig (Kerodon Rupestris)	10619 00	Comments sought from DAHD on 28.07.2022. DAHD informed the Committee that the case is under examination with them. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant.
68.	SOHAM PARTHA MUKHERJEE HQRXIMLAPPLY 00000883AM23	27.7.2 022	48 nos. Wagner's Gerbil (Gerbillus Dasyurus), Spinifex Hopping Mouse (Notomys Olexis) And Bushytailed Jird (Sekeetamys Calurus)	10619 00	Comments received from DAHD vide OM dated 04.08.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 17.08.2022 has sought some information / documents from the firm.
69.	Hakim Khushnood HQRXIMLAPPLY 00000900AM23	29.7.2 022	1 no. African Grey Parrot	10632 00	Comments sought from DAHD on 02.08.2022. DAHD vide email dated 18.08.2022 has sought some information from the firm. Comments sought from MoEF&CC (WL) on 02.08.2022. MoEF&CC (WL) vide letter dated 20.08.2022 has sought some information / documents from the applicant.

Part 3 MoEF&CC (WL)					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
70.	G. Amarender Reddy, Hyderabad 01/53/8/53861/AM 21/G-13/IC [092100850044AM 21]	25.07.20	4 Nos. Animal Trophies	97050 010	MOEF&CC (WL) wide letter dated 26.02.2021 informed that it does not recommend the import of following animal trophies due to 'look alike' issue: (i) 2 Nos of Full Mount Gazelle and (ii) 1 Nos of Shoulder Mount Gazelle. The Committee decided to reject the application on the basis of comments received from MoEF&CC (WL).
71.	A & S CREATIONS HQRXIMLAPPLY 00178612AM22	07.09.21	3 nos. of Other (Orni Track – 10 transmitter)	85269 190	Comments sought from MOEF (WL) on 26.10.2021. MOEF&CC (WL) informed the Committee that the case is under examination with them.
72.	A & S CREATIONS, HQRXIMLAPPLY 00297263AM22	24.12.2021	2 nos. GPS Vertex with standard accessories	85269 190	Comments sought from MOEF (WL) on 28.12.2021. MOEF&CC (WL) informed the Committee that the case is under examination with them.
73.	MOHAMMAD AFZAL NAJAR, SRINAGAR HQRXIMLAPPLY 00364015AM22	22.2.2022	2 nos Short range remote injection tranquilizing gun / pistols 3 Nos Handheld long range net launcher / net gun 1 No	93040 000/9 30390 00	Comments received from MoEF&CC (WL) vide letter dated 22.04.2022 for 2 nos Short range remote injection tranquilizing gun / pistols, 3 Nos of Handheld long range net launcher / net gun and 1 no of Handheld small range net launcher / net gun. MoEF&CC (WL) vide letter dated 22.04.2022 has requested the applicant to submit NoC from Chief Wild



			Handheld small range net launcher / net gun 180 Nos 0.308 Blank Loads for long range net launcher / net gun 200 nos 12g CO2 Bottles for handheld small range net launcher / net gun		Life Warden, J&K for 180 Nos 0.308 Blank Loads for long range net launcher / net gun (1 Box= 20 No.) (9 Boxes=180 No.) Wildlife Use and 200 nos 12g CO2 Bottles for handheld small range net launcher / net gun & tranquilizing pistols. Reminders sent to applicant on 07.05.2022, 22.05.2022 and 18.08.2022. The Committee decided to Close the case due to no reply from the applicant.
74.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00202368AM22	20.10.2021	2 nos. GPS Vertex Collars with standard accessories	85269190	Comments sought from MOEF (WL) on 25.02.2022. Reminder sent on 02.05.2022. MOEF&CC (WL) informed the Committee that the case is under examination with them.
75.	AMARENDER REDDY GAVVA HQRXIMLAPPLY 00375840AM22	04.03.22	4 Nos FULLY FINISHED AND PROCESSED HUNTING TROPHIES	97050010	Comments sought from MOEF (WL) on 07.03.2022. It was noted that applications 092100850044AM21 and HQRXIMLAPPLY00375840AM22 are the same. The Committee decided to seek clarification from the applicant regarding the same. Clarification sought on 14.06.2022. Reminder sent on 29.06.2022 The applicant vide letter dated 14.07.2022 has informed that the applications 092100850044AM21 and HQRXIMLAPPLY00375840AM22 are for the same items. In view of the above, the Committee decided to Close the case to avoid duplication.

76.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY 00000200AM23	29.4.2 2	2 Nos Ornitela Solar GPS GSM Tag with standard accessories	85269 190	Comments sought from MOEF (WL) on 29.04.2022. Reminder sent on 18.08.2022. MOEF&CC (WL) informed the Committee that the case is under examination with them.
77.	A &S CREATIONS HQRXIMLAPPLY 00000203AM23	29.4.2 2	2 Nos Vectronics "Vertex Plus GPS Collar" with standard accessories	85269 190	Recommended by MoEF&CC (WL) vide letter dated 23.07.2022 for supply to Nilgiri Tahr project in Tamil Nadu. The Committee decided to Approve the case for supply to Nilgiri Tahr project in Tamil Nadu subject to conditions mentioned in the MoEF&CC (WL) letter dated 23.07.2022.
78.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY 00000334AM23	17-05- 2022	160.0 VLS 1.tMale Cynomolgus Monkey Liver Microsomes, CITES, 10 mg., and Male Cynomolgus Monkey Liver S9, CITES, 30 mg and., Male Cynomolgus Monkey Cryo suspension Hepatocytes, CITES, 5 million	51199 99	Comments sought from MOEF (WL) on 19.05.2022. MoEF&CC (WL) vide letter dated 01.07.2022 has sought some information from the applicant. Reminder sent on 12.07.2022. Reply from the firm referred to MoEF&CC (WL) on 28.07.2022. MOEF&CC (WL) informed the Committee that the case is under examination with them.
79.	A & S CREATIONS HQRXIMLAPPLY 00000399AM23	26-05- 2022	23.000 NOS Lotek V2E 152D with Standard accessories	85269 190	Comments sought from MOEF (WL) on 26.05.2022. MoEF&CC (WL) vide letter dated 30.06.2022 has requested permission from CWW, Madhya Pradesh.
80.	ZODIAC CLOTHING COMPANY	22.4.2 2	14,40,000.00 Nos MOP BUTTONS	96019 020	Comments received from D/o Fisheries vide email dated 25.05.2022.

	LIMITED HQRXIMLAPPLY 00000157AM23				The Committee decided to also seek comments from MoEF&CC (WL). Application referred to MoEF&CC (WL) on 19.05.2022. MoEF&CC vide letter dated 12.07.2022 has sought some information / documents from the firm. Reminder sent on 27.07.2022 and 11.08.2022. The Committee decided to send Final Reminder to the applicant.
81.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY 00000540AM23	14-06-2022	1 SET Tranquilizer Gun G.U.T. 50 with all accessories	93040 000	Comments sought from MOEF (WL) on 17.06.2022. MoEF&CC (WL) vide letter dated 06.07.2022 has sought some information from the firm. Reminder sent on 12.07.2022, 27.07.2022 and 11.08.2022. The Committee decided to send Final Reminder to the applicant.
82.	Dawell Lifescience Private Limited HQRXIMLAPPLY 00000630AM23	24-06-2022	85.000 NOS Tranquilizer guns and accessories Are Used for examine animal and providing them medicine for there	93059 900	Comments sought from MOEF (WL) on 27.06.2022. MoEF&CC (WL) vide letter dated 03.08.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (WL) on 12.08.2022. MoEF&CC (WL) vide email dated 12.08.22 has sought NoC of all the concerned Chief Wildlife Wardens from the firm. Reminder sent on 17.08.2022. Reply from the firm referred to MoEF&CC (WL) on 18.08.2022.
83.	BELIEVERK HQRXIMLAPPLY 00000773AM23	13.07.2022	10000 KGS AGARWOOD	12119 080	Comments sought from MOEF (WL) on 18.07.2022. Reminder sent on 18.08.2022. MOEF&CC (WL) informed the Committee that the case is under examination with them.

84.	HI TECH ADVANCE PRODUCTS HQRXIMLAPPLY 00000872AM23	26.7.2 022	31 nos. JMDB1311 Co2 dart projector Double Barrel with DANiJECT scope 1.75-4x32 11 mmrifled and 13mm bore b, JMSP11B25 Co2 dart projector Take Down model with DANiJECT scope 1.75- 4x32 Long 11 mm rifled Barre, BJ13mm 13 mm bore barrel (900 mm) for all JM Models etc.	93040 000	Recommended by MoEF&CC (WL) vide letter dated 17.08.2022 for supply to Divisional Wildlife Officer, Rohtak, Haryana, APCCF and Director, Arignar Anna Zoologrcal Park, Vandalur, Tamil Nadu and Divisional Wildlife Office, F-36 Forest Complex, Airport road Near Mill Gate, Hisar. The Committee decided to Approve the case for supply to to Divisional Wildlife Officer, Rohtak, Haryana, APCCF and Director, Arignar Anna Zoologrcal Park, Vandalur, Tamil Nadu and Divisional Wildlife Office, F-36 Forest Complex, Airport road Near Mill Gate, Hisar, subject to conditions mentioned in the MoEF&CC (WL) letter dated 17.08.2022.
85.	A & S CREATIONS HQRXIMLAPPLY 00000918AM23	2.8.20 22	2 no. Telonics "MOD-400-3 Collars" with standard accessories	85269 190	Comments sought from MOEF (WL) on 03.08.2022. MOEF&CC (WL) informed the Committee that the case is under examination with them.
Part 4	D/o Fisheries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receip t	Item for import	ITC (HS Code)	Status
86.	Rajiv Gandhi Centre for Biotechnology HQRXIMLAPPLY 00000430AM23	30-05- 2022	200.000 NOS Transgenic Zebra fish embryos for research purpose which are not available in India	30119 00	D/o Fisheries vide letter dated 17.08.2022 has informed that applicant may be asked to submit relevant certifications from exporting country. DL issued to the applicant on 23.08.2022.

87.	Rajiv Gandhi Centre for Biotechnology HQRXIMLAPPLY 00000431AM23	31-05- 2022	200.0 NOS Transgenic zebra fish embryos for research purpose	30119 00	D/o Fisheries vide letter dated 17.08.2022 has informed that applicant may be asked to submit relevant certifications from exporting country. DL issued to the applicant on 23.08.2022.
88.	PRASANJIT ROY HQRXIMLAPPLY 00000429AM23	31-05- 2022	1100000000.0 NOS LIVE PANGASIUS FISH FRY FINGERLINGS	30199 00	Comments received from D/o Fisheries vide letter dated 17.08.2022. The Committee decided to defer the case on the basis of comments received from D/o Fisheries.
89.	UJJAINI TRADERS HQRXIMLAPPLY 00000554AM23	13-06- 2022	678000.0 NOS Tinfoil Barb- Puntius schwanenfeldi/P.orphide/P.daru phani and Tiger Barb- Puntius tetrazona/P.partipentazana etc.	30111 00	Recommended by D/o Fisheries vide letter dated 17.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 17.08.2022.
90.	NITTA GELATIN INDIA LIMITED HQRXIMLAPPLY 00000567AM23	16-06- 2022	640000.0 KGS Processed/Demineralized Fish Scale And Semi Processed Fish Scales	51191 90	D/o Fisheries vide letter dated 16.08.2022 has sought some information / documents from the firm. DL issued on 23.08.2022.
91.	Aqua World HQRXIMLAPPLY 00000573AM23	13-06- 2022	1500000.0 NOS Tiger Barb (Puntius Tetrazona) And Black Ruby Barbs (Puntius Nigrofasiatus) Etc	30110 00	Comments sought from D/o Fisheries on 20.06.2022. D/o Fisheries vide letter dated 17.08.2022 has informed that the application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. The importer may be asked to submit the same in prescribed format. DL issued to the applicant on 17.08.2022.

92.	TEWARI ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY 00000619AM23	23-06- 2022	2,00,00,00,000 NOS Live Pangasius Fish Fry Fingerlings	30199 00	D/o Fisheries vide letter dated 16.08.2022 informed that import of 1,00,000 nos. of Live Pangasius Fish Fry Fingerlings can be allowed, subject to compliance of quarantine facility at importer premises followed by the inspection of the same. A formal approval letter may be issued to the importer only after the compliance of above said conditions.
93.	KOIFISH INDIA NISHIKIGOI HQRXIMLAPPLY 00000649AM23	28-06- 2022	302000.0 NOS Angel Fishtpteroptyllum Scalare And Cardinal Tetratparacheiroidon Axelrodi, etc	30111 00	Comments sought from D/o Fisheries on 28.06.2022 D/o Fisheries vide letter dated 17.08.2022 has informed that the application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. The importer may be asked to submit the same in prescribed format. DL issued to the applicant on 17.08.2022.
94.	OCEANS WORLD HQRXIMLAPPLY 00000663AM23	30-06- 2022	2760000.0 NOS Albino Rainbow Shark, And Angel Fish, Sunset Anthias etc	30110 00	Recommended by D/o Fisheries vide letter dated 17.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 17.08.2022 for import of only those species that are listed in the Sanitary Protocol for import of ornamental fishes into India.
95.	ENIYA AQUATICS HQRXIMLAPPLY 00000691AM23	04-07- 2022	818996.0 NOS Angel Fish - Pterophyllum Scalare, Black Ghost - Apteronotus Albifrons And Discus - Symphysodon, etc	30111 00	Comments sought from D/o Fisheries on 06.07.2022 D/o Fisheries vide letter dated 17.08.2022 has informed that the application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. The importer may be asked to submit the same in prescribed format. DL issued to the applicant on 17.08.2022.

96.	Smartgreen Aquaculture Private Limited HQRXIMLAPPLY 00000722AM23	04.07. 2022	50 kgs eyed rainbow trout eggs	03019 100	Recommended by D/o Fisheries OM dated 18.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 18.07.2022.
97.	MARINE WORLD AQUARIUM HQRXIMLAPPLY 00000783AM23	14.07. 2022	42000 nos. Ornamental Fishes	30110 00	Recommended by D/o Fisheries vide letter dated 17.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 17.08.2022 for import of only those species that are listed in the Sanitary Protocol for import of ornamental fishes into India.
98.	Shri Hariharan Aquatech HQRXIMLAPPLY 00000864AM23	25.07. 2022	15000 kgs. Artemia cyst	51191 40	Recommended by D/o Fisheries vide letter dated 17.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o Fisheries letter dated 17.08.2022.
99.	THE OTHER AQUARIST HQRXIMLAPPLY 00000803AM23	14.07. 2022	1150000 nos. Ornamental Fish	30110 00	Comments sought from D/o Fisheries on 01.08.2022 D/o Fisheries vide letter dated 17.08.2022 has informed that the application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9th March, 2017. The importer may be asked to submit the same in prescribed format. DL issued to the applicant on 17.08.2022. Reply from the firm referred to D/o Fisheries on 24.08.2022.

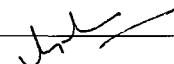
Part 5 Ministry of Steel					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
100.	Bajrangbali Re-Rollers Private Limited, Odisha HQRXIMLAPPLY 00160869AM22	12.8.21	200 MT Waste and scrap	81102000	Comments sought from M/o Steel on 17.08.2021. Reminder sent to M/o Steel on 09.11.2021. M/o Steel vide email dated 14.12.2021 has sought some information from the firm. Reminders sent to firm on 14.06.2022, 29.06.2022, 14.07.2022 and 18.08.2022. The Committee decided to Close the case due to no reply from the applicant.
101.	Axora Resources Limited, Kolkata HQRXIMLAPPLY 00281039AM22	9.12.2021	500 MT TIN RESIDUE / SCRAP/ WASTE	80020090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022.
102.	Sarda Energy & Minerals Limited HQRXIMLAPPLY 00000169AM23	25.4.22	50400 MT Ferro Manganese Slag	26190090	Comments received from M/o Steel vide OM dated 01.07.2022. Clarification received from M/o Steel vide email dated 22.07.2022. The Committee decided to examine the case on file.
103.	Sarda Metals & Alloys Limited HQRXIMLAPPLY 00000241AM23	25.4.22	60000 MT Ferro Manganese Slag (MnO Slag)	26190090	Comments received from M/o Steel vide OM dated 01.07.2022. Clarification received from M/o Steel vide email dated 22.07.2022. The Committee decided to examine the case on file.



104.	BERRY ALLOYS LIMITED HQRXIMLAPPLY 00000496AM23	7.6.22	30000 MT FERRO MANGANESE SLAG	26190 090	Comments received from M/o Steel vide OM dated 01.07.2022. Clarification received from M/o Steel vide email dated 22.07.2022. The Committee decided to examine the case on file.
Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
105.	Indian Institute Of Petroleum & Energy, Visakhapatnam HQRXIMLAPPLY 00357785AM22	16.2.2022	6 nos. Berea Sandstone Cores 1 1/2" dia x 4" lg, 150 mD - 300 mD (to gas / air)	25161 100	DPIIT vide OM dated 07.03.2022 has informed that they are not concerned with the matter. Comments sought from M/o Mines on 17.02.2022. M/o Mines vide OM dated 06.04.2022 has sought some clarification from the firm. Reminders sent to applicant on 23.04.2022, 08.05.2022 and 18.08.2022. The Committee decided to Close the case due to no reply from the applicant.
106.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY 00000423AM23	30-05-2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203 090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed that they have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate Change. The Committee decided to send a reminder to MoEF&CC (HSMD).

107.	LALA INTERNATIONAL HQRXIMLAPPLY 00000736AM23	15.07. 2022	4200 MT Used High Alumina Bricks And Shapes, Used Magnesite Bricks And Shapes, Used Magnesite Carbon Bricks And Shapes Etc.	69022 020, 69021 040, 69022 050	Comments sought from M/o Mines and MoEF&CC (HSMD) on 26.07.2022. The Committee decided to send a reminder to M/o Mines and MoEF&CC (HSMD).
Part 7	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
108.	Larsen And Toubro Limited, Mumbai HQRXIMLAPPLY 00399727AM22	24.3.2 022	3 Nos Used Terex Mast sec. type TS21-C1 (5.90m) repainted white colour for Terex-Comedil crane typ CTT181B	84314 920	Comments received from MHI vide OM dated 26.05.2022. Information / documents have been sought from the applicant vide email dated 01.06.2022.
109.	Caterpillar India Engineering Solutions Pmc-V Private Limited HQRXIMLAPPLY 00000193AM23	28-04- 2022	142.0 NOS PMC-V and IS-Power-Switch 6T2SM ect, ect.	85371 000 ,85176 290, 84715 000, 85312 000, 85176 990	Comments sought from MHI on 25.05.2022. MHI vide OM dated 22.08.2022 has informed that the item does not pertain to them. It may pertain to MeitY. In this regard, the Committee decided to refer the application to MeitY for their comments / inputs.

110.	MUNNILAL HIRALAL HQRXIMLAPPLY 00000406AM23	27-05- 2022	2500 MTS IRON & STEEL SHAFT (SHIP CUTTING) OLD AND USED	73269 099	MHI vide OM dated 03.08.2022 has informed that they do not recommend the proposal. The Committee decided to Reject the case on the basis of comments received from MHI.
111.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY 00000305AM23	13-05- 2022	50 kgs Brazing/Silver Brazing Alloys in the form of foil or sheet of different thickness /sizes (eg.0.2*50mm) and Brazing /Silver Brazing Alloys in the form of powder eg.Ag49MnNi powder	71069 210 and 71061 000	MHI vide OM dated 01.08.2022 has informed that they do not recommend the case. The Committee decided to Reject the case on the basis of comments received from MHI.
112.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000608AM23	22-06- 2022	1 SET Filters (CISPR 25 chamber)	85480 000	Comments sought from MHI on 22.06.2022. Reminder sent on 18.08.2022. MHI vide OM dated 23.08.2022 has informed that the item does not pertain to MHI. MeitY and DoT may be consulted. In this regard, the Committee decided to refer the application to MeitY and DoT for their comments / inputs.
113.	TDK INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000778AM23	13.07. 2022	79.0 NOS ARC150(19)for remote control for 2.0mm wires and ARC150P Push Pistol with remote control for 2,omm wires etc	85480 000	The applicant has withdrawn the application. In view of the above, The Committee decided to Close the case.



114.	ELKOS PENS LIMITED HQRXIMLAPPLY 00000782AM23	13.07. 2022	2 sets POS -10, SCESPF01 Services LX, Machine No. KA 670 and POS -20, SCESPF01, SERVICES CUTTING MACHINE NO.KS386M	84573 010 / 84619 000	Comments sought from MHI on 21.07.2022. Reminder sent on 18.08.2022. MHI informed the Committee that the case does not pertain to them and comments may be sought from DPIIT. The Committee decided to refer the application to DPIIT for their comments / inputs.
Part 8	DDP / Air (HQ)				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
115.	Whiteback Aviation, New Delhi 01/53/8/E/AM20/W -9/IC [052100850417AM 20]	05.11. 19	1 No. Kit Assembly, Rocket, In-Line, BRS601, REV.B for S/N 19582	88040 000	Recommended by DRDO vide e-mail dated 21.11.19. DRDO advised to obtain the views of DDP also. Accordingly, comments sought from DDP on 11.12.19. DDP vide email dated 30.12.2019 conveyed that DGFT may seek the comments from the concerned Service, directly. Comments sought from Air HQrs on 22.12.2020. Reminders sent on 04.08.2021, 22.09.2021 and 19.05.2022. Air(HQ) vide email dated 15.06.2022 informed that the application has been referred to Air Cmde Adventure & Sports (Dte of Adventure) / Gp Capt Adventure and Adventure Nodal Centre (ANC) C/o Air Force Station Hindan for further necessary action. The Committee decided to send a reminder to Air (HQ).

116.	Shreyas Shipping And Logistics Limited (Danny Dsouza), Thane 01/53/8/54937/AM 21/D-36/IC [032100850477AM 21]	04.02. 21	1 Unt Marine Radar JMR-9225- 6XC	85261 000	Comments received from DoT vide letter dated 18.02.2021. Comments received from DGCA vide email dated 15.02.2022. Clarification sought from DGCA on 11.03.2022. DGCA vide email dated 06.06.2022 informed that the matter may pertain to M/o Defence. Application referred to DDP on 08.07.2022. Comments received from DDP vide email dated 19.07.2022. The Committee decided to seek clarification regarding purpose of import from the firm.
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
117.	FMC India Private Limited, Mumbai HQRXIMLAPPLY 00378370AM22	7.3.20 22	100 MT AGNIQUE ME 18 (Methyl Soyate)	38260 000	Comments received from M/o P&NG vide OM dated 29.07.2022. The Committee decided to examine the case on file.
118.	BOSCH LIMITED HQRXIMLAPPLY 00000087AM23	08.4.2 2	48000 ltr. Specialty Fuel Bosch EN590 Diesel; Specialty Fuel Bosch GDK570 Diesel; Specialty Fuel Bosch GDK650 Diesel etc	27101 944	Comments sought from M/o P&NG on 18.04.2022. M/o P&NG vide email dated 02.05.2022 has sought some information from the firm. Reply from firm referred to M/o P&NG on 12.05.2022. M/o P&NG informed the Committee that case is under examination with them.

119.	BOSCH LIMITED HQRXIMLAPPLY 00000119AM23	15.4.2 2	3000.0 Ltr Specialty Fuel Bosch kerosene	27101 932	Comments sought from M/o P&NG on 19.04.2022. M/o P&NG vide email dated 02.05.2022 has sought some information from the firm. Reminder sent to firm on 12.05.2022. Reply from the firm referred to M/o P&NG on 20.05.2022. M/o P&NG vide email dated 16.06.2022 has sought some more information from the firm. Reminder sent on 08.07.2022. The firm replied directly to M/o P&NG. M/o P&NG informed the Committee that case is under examination with them.
120.	BOSCH LIMITED HQRXIMLAPPLY 00000546AM23	14-06- 2022	35000.0 LTR Diesel Fuel EN 590, ArcticTab. 2B, Cl. 4 and Gasoline, EURO- 6 Cert. Fuel E10 ect, ect.	271019 44, 271012 41, 271020 20	Recommended by M/o P&NG vide OM dated 26.07.2022. The Committee decided to recommend the case subject to further approval of competent authority.
121.	PCP CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00000549AM23	14-06- 2022	216 MTS ISOPAR H BT VL FOR METAL WORKING FLUIDS	27101 290	Comments sought from M/o P&NG on 17.06.2022. M/o P&NG vide email dated 20.06.2022 has sought some information / documents from the firm. Reminder sent to firm on 05.07.2022 and 20.07.2022. The Committee decided to send a reminder to the firm.
122.	Cummins Technologies India Private Limited HQRXIMLAPPLY 00000555AM23	14-06- 2022	21500 KGA Diesel : CEC Legislative Fuel RF-03-A-84 (EURO II Diesel) and Diesel, CEC legislative Fuel RF-06-03 (EURO IV Diesel) ect, ect.	27101 944, 27102 010, 27102 020, 27102 090	Recommended by M/o P&NG vide OM dated 08.08.2022. The Committee decided to recommend the case subject to further approval of competent authority.

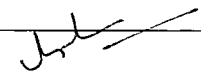


123.	Cummins Technologies India Private Limited HQRXIMLAPPLY 00000556AM23	14-06-2022	20000.000 KGA Diesel, EURO-VI B7 Certification (Heavy Duty) R49 Rev.06	27102 010	Comments sought from M/o P&NG on 17.06.2022. M/o P&NG informed the Committee that case is under examination with them.
124.	Horiba India Private Limited HQRXIMLAPPLY 00000686AM23	23-06-2022	306.000 KGS Gasoline, EURO-6 Cert Fuel E10 (EURO VI Gasoline)	27101 241	Recommended by M/o P&NG vide OM dated 22.08.2022. The Committee decided to recommend the case subject to further approval of competent authority.
125.	Young Buhmwoo India Company Private Limited HQRXIMLAPPLY 00000697AM23	05.7.2 2	2000 MT ISOPAR H 240 MT EXXOL D40	27101 239	Recommended by M/o P&NG vide OM dated 01.08.2022. The Committee decided to recommend the case subject to further approval of competent authority.
126.	P. A. S Petro Product HQRXIMLAPPLY 00000831AM23	20.07.2022	400 MT FARASOL D 80	27101 920	Recommended by M/o P&NG vide OM dated 17.08.2022. The Committee decided to recommend the case subject to further approval of competent authority.
127.	P. A. S Petro Product HQRXIMLAPPLY 00000850AM23	22.07.2022	400 MT FARASOL D 80	27101 920	The Committee noted that 02 applications (831AM23 and 850AM23) submitted by M/s P. A. S Petro Product are the same. The Committee decided to Close the application to avoid duplication.

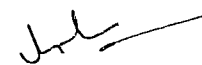


128.	Honda Cars India Limited HQRXIMLAPPLY 00000871AM23	26.7.2022	296 kgs. GASOLINE JAPANESE REFERENCE FUEL RON91	27101 241	Recommended by M/o P&NG vide OM dated 22.08.2022. The Committee decided to recommend the case subject to further approval of competent authority.
129.	Hyundai Motor India Limited HQRXIMLAPPLY 00000867AM23	26.07.2022	12600 ltrs. CEC Legislative Fuel RF-02-03, Oxy.<0.1% (EURO IV Gasoline), CEC Legislative Fuel RF-02-08, E5 (EURO V Gasoline), Gasoline, Euro-6 Cert. Fuel E10 etc	27101 241, 27101 944	Comments sought from M/o P&NG on 04.08.2022. M/o P&NG informed the Committee that case is under examination with them.
130.	Pon Pure Chemical India Private Limited HQRXIMLAPPLY 00000945AM23	6.8.22	2000 MT ISOPAR – L 4000 MT Exxsol D40	27101 290	Comments sought from M/o P&NG on 08.08.2022. M/o P&NG informed the Committee that case is under examination with them.
Part 10	DoT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
131.	WESTERN COMMUNICATION, KARNATAKA HQRXIMLAPPLY 00351872AM22	11.2.2022	60 sets MARINE GPS SH-788A BOAT NAVIGATION	85269 190	Comments sought from DoT on 15.02.2022. DoT vide letter dated 22.02.2022 has sought some information from the firm. Reply from the firm referred to DoT on 10.03.2022. DoT vide letter dated 22.03.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 20.04.2022. DoT vide letter dated 22.04.2022 has sought some

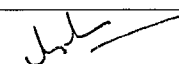
					documents from the firm. Reminder sent on 07.05.2022 and 22.05.2022. Reply from firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. The Committee decide to send a reminder to the firm.
132.	RADIO DESIGN INDIA PRIVATE LIMITED HQRXIMLAPPLY 00373323AM22	02.03.22	1 No Power Amplifier	85437 091	Comments sought from DHI on 07.03.2022. DHI vide email dated 08.03.2022 has informed that they are not concerned with the item. The Committee decided to refer the application to DPIIT. Application referred to DPIIT on 25.03.2022. DPIIT vide OM dated 04.04.2022 informed that they are not concerned with the matter and DoT may be consulted in the matter. Application referred to DoT on 11.04.2022. DoT vide letter dated 22.04.2022 has sought some documents from the firm. Reminders sent on 07.05.2022, 22.05.2022 and 18.08.2022. The Committee decided to Close the case due to no reply from the applicant.
133.	MARINE EQUIPMENTS CENTRE, COCHIN HQRXIMLAPPLY 00375551AM22	4.3.22	2 Nos I BAND TRANSPONDER – PART NO.9570-110-91010	85269 190	Recommended by DOT vide email dated 16.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DoT email dated 16.08.2022.



134.	JANUS TRADING CO HQRXIMLAPPLY 00000247AM23	06.5.2 2	1 No The CPT7 is a compact, single enclosure GNSS+INS receiver powered by world class OEM7 technology	85269 190	Comments received from DoT vide letter dated 23.05.2022. The Committee decided to seek clarification regarding the purpose of import from the firm. DL issued to the firm on 13.07.2022. The applicant replied vide letter dated 12.08.2022. The Committee decided to examine the case on file.
Part 11	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
135.	Axis Video Systems India Pvt Ltd., Karnataka 01/53/8/54956/AM 21/A-122/IC [072100850303AM 21]	08.02. 21	3 Nos Radar Detector	85261 000	Comments received from DoT vide letter dated 18.02.2021. Comments received from DGCA vide email dated 13.07.2022. The Committee decided to request the firm to submit clarification regarding purpose of import. DL issued to the firm on 22.07.2022. Reminder sent on 06.08.2022. The Committee decide to send a reminder to the firm.



136.	BHARAT SECURE AERO SOLUTION PRIVATE LIMITED HQRXIMLAPPLY 00029519AM22	29.04. 21	10 Nos Radar Apparatus	85261 000	Comments received from DGCA vide email dated 13.07.2022.
					Comments sought from DoT on 23.06.2021. DoT vide letter dated 26.07.2021 has informed that the firm needsto obtain import license/ clearance from the concerned Regional Licensing Office (RLO) of the WPC wing. DL issued to the firm on 19.08.2021.The reply from the firm referred to DoT vide email dated 27.08.2021. DoT vide letter dated 02.09.2021 has informed that firm needs to obtain ETA and subsequent import license/clearance for the product from concerned RLO of WPC Wing. Reminder issued to the firm on 21.09.2021 and 21.10.2021. Reply from the firm referred to DoT on 10.03.2022. DoT vide letter dated 13.04.2022 has sought some information / documents from the firm. Reminders sent on 03.05.2022 and 18.05.2022. Reply from firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. The Committee decide to send a reminder to the firm.
137.	INDIAN INSTITUTE OF TECHNOLOGY KANPUR, KANPUR	27.10. 21	4 sets Radar Apparatus (ARS 430 RDI Prototype Long Range Radar sensor sample 77 GHz with output of RDI data over	85261 000	Comments sought from DoT on 05.11.2021. Application referred to DoT again on 19.01.2022. DoT vide letter dated 21.01.2022 has sought some information from the applicant. Reply from applicant referred to DoT on 11.03.2022.



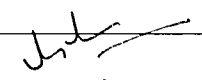
	HQRXIMLAPPLY 00227993AM22		BR-Ethernet)		DoT vide letter dated 28.03.2022 has sought some information from the firm. Reminders sent on 13.04.2022, 28.04.2022 and 17.08.2022. The Committee decide to send a reminder to the firm. Comments sought from DGCA on 05.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. MoCA informed the Committee that the case is under examination with them.
138.	CATERPILLAR INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED, CHENNAI HQRXIMLAPPLY 00278133AM22	7.12.2 021	24 nos. 10 nos. of B7 77GHz Radar and 14 nos. of Receptacle	85261 000	Comments sought from DoT on 20.12.2021. DoT vide letter dated 27.12.2021 has informed that the firm needs to obtain ETA certificate followed by import license/clearance for the proposed imported products from the concerned Regional Licensing Office (RLO) of the WPC Wing. DL issued to the firm on 30.12.21. Reply from the firm referred to DoT on 30.03.2022. DoT vide letter dated 13.04.2022 has sought some information/ documents from the firm. Reminders sent to the firm on 03.05.2022, 18.05.2022 and 17.08.2022. The Committee decide to send a reminder to the firm. Comments sought from M/o Civil Aviation on 20.12.2021. MoCA informed the Committee that the case is under examination with them.

139.	DSE TECHNOLOGIES PRIVATE LIMITED, BHOPAL HQRXIMLAPPLY 00298452AM22	24.12. 21	4 nos. Vehicle Antenna 100-520 MHz	85291 012	Comments received from DoT vide letter dated 04.01.2022.
					Comments sought from M/o Civil Aviation on 31.12.2021. MoCA informed the Committee that the case is under examination with them.
140.	NAVICOM SYNERGIES PRIVATE LIMITED HQRXIMLAPPLY 00000139AM23	19.4.2 2	90 nos. UAV Long Range Radar Altimeter LR-D1, Standard Radar Altimeter US-D1 and DIGITAL DATA LINK 10 W LINEAR AMPLIFIER	85261 000	Comments sought from DoT vide letter dated 12.05.2022. DoT vide letter dated 25.05.2022 has sought some information / documents from the firm. Reminder sent on 09.06.2022. Reply from the firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. The Committee decide to send a reminder to the firm.
					Comments sought from M/o Civil Aviation on 20.04.2022. Reminder sent on 17.08.2022.
141.	ELEKTRONIK LAB HQRXIMLAPPLY 00000168AM23	25.4.2 2	33 Nos SE 125 Transmitter	85269 140	Comments sought from DoT vide letter dated 12.05.2022. DoT vide letter dated 23.05.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 06.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm.

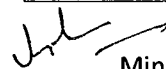
					The Committee decide to send a reminder to the firm. Comments sought from M/o Civil Aviation on 26.04.2022. Reminder sent on 17.08.2022.
142.	TATA MOTORS PASSENGER VEHICLES LIMITED HQRXIMLAPPLY 00000290AM23	06-05-2022	4000.000 NOS Vehicle Radar	85269190	Comments sought from DoT vide letter dated 13.05.2022. DoT vide letter dated 23.05.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 07.06.2022. DoT vide letter dated 15.06.2022 has sought some more information from the firm. Reply from the firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. The Committee decide to send a reminder to the firm. Comments sought from M/o Civil Aviation on 13.05.2022. Reminder sent on 05.08.2022.
143.	VEONEER INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000418AM23	26-05-2022	20.000 NOS Automotive Radars	85261000	Comments sought from DoT vide letter dated 30.05.2022. DoT vide letter dated 15.06.2022 has sought some documents from the firm. Reply from the firm referred to DoT on 13.07.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. Reply from the



					firm referred to DoT on 17.08.2022. DoT vide email dated 18.08.2022 has sought separate import license issued from Regional Licensing Office (RLO) of WPC Wing from the firm. The Committee decide to send a reminder to the firm. Comments sought from M/o Civil Aviation on 30.05.2022. Reminder sent on 17.08.2022.
144.	BOSCH CHASSIS SYSTEMS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000473AM23	03.6.2 2	100 Nos MRRevo14F	85261 000	Comments received from DoT vide letter dated 15.06.2022. Comments received from DGCA vide email dated 16.08.2022. The Committee decided to seek clarification from the firm regarding purpose of import.
145.	TATA STEEL LIMITED HQRXIMLAPPLY 00000494AM23	06.6.2 2	1 Nos GTN 650 Garmin. Part No 011-02256-00	85269 190	Comments sought from DoT vide letter dated 08.06.2022. DoT vide letter dated 15.06.2022 has sought some information / documents from the firm. Reminder sent to applicant on 13.07.2022, 28.07.2022 and 12.08.2022. The Committee decide to send a final reminder to the firm. Comments sought from M/o Civil Aviation on 08.06.2022. Reminder sent on 17.08.2022. DGCA vide email dated 17.08.2022 has sought some information from the firm.



146.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00000667AM23	01.7.2 2	2 Sets RADAR X BAND 65925WAP 25KW ANTENNA 65608A, 8 FT WITH RADAR DOME AND ALL ACCESSORIES	85261 000	Comments received from DoT vide email dated 16.08.2022.
					Comments received from DGCA vide email dated 18.08.2022.
					The Committee decided to seek clarification from the firm regarding purpose of import.
147.	CATERPILLAR INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000870AM23	26.7.2 2	1072 Nos 6109088 SENSOR GP- OBJECT 16 nos 5075550 SENSOR GP- OBJECT	85261 000	Comments received from DGCA vide email dated 18.08.2022.
					Comments sought from DoT vide letter dated 04.08.2022.
					DoT vide email dated 16.08.2022 has sought some information/documents from the firm. The Committee decide to send a reminder to the firm.
148.	TATA ADVANCED SYSTEMS LIMITED HQRXIMLAPPLY 00000878AM23	21.7.2 022	2 nos. ADVANCED FIELD ARTILLERY MUZZLE VELOCITY RADAR SYSTEM (MVR) TYPE NO. AY25120755	85261 000	Comments received from DGCA vide email dated 18.08.2022.
					Comments sought from DoT vide letter dated 05.08.2022.
					DoT vide email dated 16.08.2022 has sought some information/documents from the firm. The Committee decide to send a reminder to the firm.
149.	ECONOMIC EXPLOSIVES	5.8.22	1 Set	85261	Comments sought from DoT vide letter dated 08.08.2022.



	LIMITED HQRXIMLAPPLY 00000946AM23		Doppler Radar System	000	DoT vide email dated 16.08.2022 has sought some information/documents from the firm. The Committee decide to send a reminder to the firm. Comments sought from M/o Civil Aviation on 08.08.2022.
150.	ASHAPURA MARINETECH INTERNATIONAL HQRXIMLAPPLY 00000954AM23	8.8.22	6 Nos KANNAD MARINE SAFE PRO AIS EPIRB 4 nos KANNAD MARRINE SAFELINK AIS SART2	85261 000	Comments sought from DoT vide letter dated 08.08.2022. DoT vide email dated 16.08.2022 has sought some information/documents from the firm. The Committee decide to send a reminder to the firm. Comments sought from M/o Civil Aviation on 08.08.2022.
Part 12	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
151.	Praphulla Raj Singh., Telangana 01/53/8/55314/AM 21/P-75/IC [052100850848AM 21]	10.03. 21	1 Nos Aircraft	88022 000	Recommended by DGCA vide email dated 12.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DGCA email dated 12.08.2022.3

152.	S S Trading Corporation, Delhi HQRXIMLAPPLY 00029417AM22	29.04.21	32000 Nos 350g Meteorological balloons	88010 020	Recommended by Indian Meteorological Department vide email dated 17.05.2021. The Committee decided to Approve the case subject to conditions mentioned in the Indian Meteorological Department email dated 17.05.2021.
153.	NILSAN NISHOTECH SYSTEM PRIVATE LIMITED HQRXIMLAPPLY 00140809AM22	16.7.21	6000 MT SS TUBE welded – S31603	88010 090	Comments sought from DGCA on 20.07.2021. Reminders sent to DGCA on 04.08.2021, 30.09.2021, 27.10.2021 and 08.11.2021. Application referred to M/o Civil Aviation on 03.12.2021. Reminder sent on 23.05.2022. DGCA vide email dated 13.07.2022 has sought some information from the firm. Reminder sent on 12.08.2022. The Committee decide to send a reminder to the firm.
154.	SIGMA MICROSYSTEMS PRIVATE LIMITED, TELANGANA HQRXIMLAPPLY 00280434AM22	9.12.2021	2 sets Ground And Air Detection Surveillance Radar With Standard Accessories	85437 091	Comments received from DDP and MHA vide letter dated 19.04.2022 and 31.05.2022, resp. Comments sought from M/o Civil Aviation on 17.21.2021. Reminders sent to M/o Civil Aviation on 23.05.2022 and 28.06.2022.
155.	SYNGENTA INDIA LIMITED HQRXIMLAPPLY 00000457AM23	2.6.22	24.0 PCS Matrice 300 RTK (Universal Edition) WITHOUT battery and battery station and TB60 Intelligent Flight Battery(1pair required) etc	88010 090 85258 200 85269 190	M/o Civil Aviation vide email dated 18.08.2022 has informed that the import is not recommended. The Committee decided to Reject the case subject to conditions mentioned in the M/o Civil Aviation email dated 18.08.2022.



156.	TRITHI ROBOTICS PRIVATE LIMITED HQRXIMLAPPLY 00000815AM23	18.07. 2022	1 no. TopXGun Agriculture Quadcopter Kit	88039 000	Recommended by M/o Civil Aviation vide email dated 18.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the m/o Civil Aviation letter dated 18.08.2022.
157.	SRIJAN SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00000821AM23	19.07. 2022	400000 nos. BIRD BANGERS / cartridges for scaring birds, BIRD WHISTLERS / cartridges for scaring birds and 6MM FLOBERT BLANKS'	36049 090, 93063 000	Comments received from DRDO vide email dated 02.08.2022. Comments received from PESO vide letter dated 08.08.2022. Comments sought from DGCA on 22.07.2022. Reminder sent on 18.08.2022. The Committee decide to send a reminder to DGCA.
158.	TEAM AVIATION (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00000835AM23	20.07. 2022	5 nos. POWER CARTRIDGE, PART NO.30903872	84249 000	Comments sought from PESO on 26.07.2022. PESO vide letter dated 08.08.2022 has sought some information / documents from the firm. Comments sought from M/o Civil Aviation on 26.07.2022. Reminder sent on 18.08.2022.
159.	AUDO VISO PRIVATE LIMITED HQRXIMLAPPLY 00000185AM23	5.5.22	30 nos. Complete PRS System BH3 G2 (S002000); PRS G2 base station (P004500); PRS G2 Controller BH3 (P003700D) etc.	88062 100	Comments sought from M/o Civil Aviation on 10.08.2022.

Part 13					
Department of Biotechnology					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
160.	Tata Institute Of Fundamental Research HQRXIMLAPPLY 00339641AM22	02.02.22	1500 Vials Eggs and larvae of Drosophila Melanogaster	04072900	Comments sought from D/o Biotechnology on 03.02.2022. Reminder sent to D/o Biotechnology on 15.03.2022. D/o Biotechnology vide letter dated 21.03.2022 has sought some information from the applicant. Reminder sent to the applicant on 06.04.2022, 21.04.2022 and 12.08.2022. The Committee decided to Close the case due to no reply from the applicant.
161.	Institute For Stemcell Science & Regenerative Medicine HQRXIMLAPPLY 00000527AM23	13-06-2022	4.000 VLS Aceol (Hofstenia miamia) worms	1062000	Comments received from DAHD vide OM dated 28.06.2022. Comments sought from D/o Biotechnology on 17.06.2022. Reminder sent on 12.08.2022.
Part 14					
D/o Food & PD					
Sl. No.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS	Status



	&HQ File No.	receipt		Code)	
162.	Encube Ethicals Private Limited HQRXIMLAPPLY 00000175AM23	26.4.2 2	1000 Kgs REFINED COCONUT OIL PH.EUR	15131 900	Comments sought from D/o Food & PD on 28.04.2022. Reminder sent on 12.08.2022.
Part 15	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
163.	TERRA CHEMICALS CO., HYDERABAD HQRXIMLAPPLY 00158344AM22	9.8.21	400 gms VEGETABLE SEEDS	12099 190	The Committee noted that the item under ITC HS Code 12099190 is Free for import. Accordingly the Committee decided to Close the case.
164.	SANTO LABS, HYDERABAD HQRXIMLAPPLY 00256948AM22	18.11. 2021	1 no. Rotary tiller	84329 090	Comments sought from D/o A, C&FW on 22.11.2021. Reminder sent to D/o A,C&FW on 23.05.2022. D/o A,C&FW vide email dated 11.08.2022 has sought some information / documents from the firm. The Committee decided to send a reminder to the firm.



165.	Shiv Agro Food, New Delhi HQRXIMLAPPLY 00371708AM22	28.2.2 022	200 MT Musk Melon Seeds For Human Consumption	12077 090	It was noted that import of all variety of melon seeds is allowed along with watermelon seed in the same HS code (12077090), subject to the conditions as notified in DGFT's notification 13/2015-2020 dated 21.06.2022. In view of the above, the Committee decided to Close the case.
166.	ICS Merchandise Private Limited HQRXIMLAPPLY 00000385AM23	23-05- 2022	700.0 NOS STARTING SHAFT BUSHING and ADJUSTING BOLT ect ect	731829 90 731815 00 732090 90	The applicant has withdrawn the application. In view of the above, the Committee decided to Close the case.
167.	R.S. ENTERPRISES HQRXIMLAPPLY 00000365AM23	20-05- 2022	1000 KGS CITRULLUS LANATUS	12077 090	It was noted that as per DGFT Notification No. 13 dated 21.06.2022, the import of Watermelon Seeds falling under HS Code 12077090 is "Free" till 30.09.2022. The given imports shall be allowed from Kandla (INIXY1) and Mindra (INMUN1) ports only. In view of the above, the Committee decided to Close the case.
168.	Vallon Farmdirect Private Limited HQRXIMLAPPLY 00000441AM23	31.5.2 2	40000 Kgs Organic Watermelon Seeds Lot No.: Vfd /Org /Wmsk/A/21 & Vfd/Org/Wmsk/J/20	12077 090	It was noted that as per DGFT Notification No. 13 dated 21.06.2022, the import of Watermelon Seeds falling under HS Code 12077090 is "Free" till 30.09.2022. The given imports shall be allowed from Kandla (INIXY1) and Mindra (INMUN1) ports only. In view of the above, the Committee decided to Close the case.
169.	MANISH AGARWAL	10-06- 2022	50000.000 NOS Tiller Blade Used In Rotavators	84329 090	Comments sought from D/o AC&FW on 13.06.2022. D/o A,C&FW vide email dated 11.08.2022 has sought



	HQRXIMLAPPLY 00000521AM23		Of Agriculture Machinery		some information / documents from the firm. The Committee decided to send a reminder to the firm.
Part 16	M/o Textiles				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
170.	Sharal Pulp & Boards, Namakkal Dist, Tn HQRXIMLAPPLY 00102373AM22	28.5.21	5000 Nos SYNTHETIC MIXED COTTON RAGS IN MUTILATED FORM	63109 090	The Committee decided to Close the case, pending comments from D/o Textiles.
Part 17	AERB				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
171.	Osaw Industrial Products Pvt Ltd, Ambala Haryana 01/53/8/54591/AM 21/O-7/IC [332100850012AM 21]	09.12.20	2,000- SET RSS5EU- Radioisotope(NRC/IAEA/EU Exempt Quantity Material	28444 000	Comments sought from AERB on 16.12.2020. Reminder sent to AERB vide email dated 09.03.2021. Application referred to AERB again vide email dated 02.08.2021. AERB vide email dated 04.08.2021 has sought some information from the firm. Reminder issued to the firm vide DL dated 23.09.2021. Reply from the firm referred to AERB on 16.03.2022. Reminders sent to AERB on 23.05.2022 and 12.08.2022.
Part 18	MeitY				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
172.	FIS SOLUTIONS SOFTWARE (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00000772AM23	11.07.2022	893.0 NOS Dell Latitude 5490 CTO (Laptops Along with Accessories) and DELL LATITUDE 5480 with 8GB RAM and 512GB SSD. Accessories_INV#1410088980 etc.	84713010	Recommended by MeitY vide OM dated 12.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the MeitY OM dated 12.08.2022.
173.	TCI CHEMICALS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY 00000886AM23	27.7.22	71 nos Dell Latitude 7380, HPE ML 10 Server, HP 24 Port Switch, etc	84713010, 84715000, 84713090, 84716040	Recommended by MeitY vide OM dated 28.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the MeitY OM dated 28.07.2022.
174.	STATS SYSTEMS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000966AM23	10.8.22	2 Nos Laptops	85493100	The Committee decided to examine the case on file.
Part 19	PESO				
Sl.	Name of the	Date	Item for import	ITC	Status



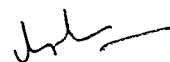
No.	applicant (M/s.) &HQ File No.	of receipt		(HS Code)	
175.	Autoliv Inflators India Private Limited HQRXIMLAPPLY 00000263AM23	09-05- 2022	939708.0 NOS Initiator (pyrotechnic cartridges) and Igniter Cup (pyrotechnic cartridges) etc.	36010 090 36030 059 36030 049	PESO vide letter dated 08.08.2022 has informed that they do not recommend the import. The Committee decided to Reject the case on the basis of comments received from PESO.
176.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY 00000777AM23	13.07. 2022	41698 NOS A2004269000, Kit Pellet/Crtg, Hmx 1.75 Dcst 1-3/8 Mdf 1.4d Un 0444 Charges, Explosive, Commercial And H067592400, Hmx Bi-Directional Booster 1.4s Un 0352 Articles, Explosive, N.O.S.(Booster), etc.	36020 090	Recommended by PESO vide letter dated 21.07.2022. The Committee decided to Approve the case for contract with M/s Vedanta Limited (CAIRN) subject to conditions mentioned in the PESO letter dated 21.07.2022.
177.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY 00000776AM23	13.07. 2022	36169 NOS A2009304000, Cutter, Segmented Casing 8.50in Rdx?1.4s Un0352 Articles, Explosive, N.O.S. And F609639000, Owen P/N=Cut- 5500-062; Cuttyer 5-1/2 Od?1.4s Un 0352 Articles, Explosive, N.O.S. , etc	36020 090	Recommended by PESO vide letter dated 21.07.2022. The Committee decided to Approve the case for contract with M/s Oil India Limited (OIL) subject to conditions mentioned in the PESO letter dated 21.07.2022.



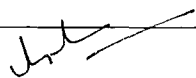
178.	Indian Explosives Private Limited HQRXIMLAPPLY 00000796AM23	15.07.2022	5376 kme All Shock Tube, Signal Tube, Exel Shock Tube Orange, Exel Shock Tube Yellow, Shock Tubes For Nonel	36030011	Comments sought from PESO on 21.07.2022 PESO vide letter dated 08.08.2022 has sought some information / documents from the firm. Reply from the firm referred to PESO on 16.08.2022.
179.	HLS ASIA LIMITED HQRXIMLAPPLY 00000822AM23	18.07.2022	99465 nos. EXPLOSIVES	36020090, 36036000	Recommended by PESO vide letter dated 08.08.2022. The Committee decided to Approve the case for contract with ONGC subject to conditions mentioned in the PESO letter dated 08.08.2022.
180.	BAKER HUGHES SINGAPORE PTE HQRXIMLAPPLY 00000830AM23	20.07.2022	100065 nos. EXPLOSIVES	36020090	Recommended by PESO vide letter dated 01.08.2022. The Committee decided to Approve the case for contract with ONGC subject to conditions mentioned in the PESO letter dated 01.08.2022.
181.	Baker Hughes Singapore Pte HQRXIMLAPPLY 00000828AM23	20.07.2022	100065 nos. EXPLOSIVES	36020090	Recommended by PESO vide letter dated 01.08.2022. The Committee decided to Approve the case for contract with ONGC subject to conditions mentioned in the PESO letter dated 01.08.2022.
182.	Solar Industries India Limited HQRXIMLAPPLY 00000837AM23	20.07.2022	180 MT TNT – GRADE A UN NO 0209 and TNT – GRADE B UN NO 0209	36020090	Comments received from PESO vide letter dated 16.08.2022. The Committee decided to seek clarification from PESO.
183.	Viking Life-Saving Equipment Mumbai Private Limited HQRXIMLAPPLY 00000930AM23	3.8.2022	21400 nos. Line Throwing Apparatus (LTA), Light & Smoke Signal , Red Parachute Signal Rocket etc.	36049010	Comments sought from PESO on 04.08.2022 The Committee decided to send a reminder to PESO.

Part 20	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
184.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY 00185458AM22	16.09. 21	500 CUBIC METER (CBM) Sandalwood Rough logs	44039 922	Comments sought from MoEF&CC(SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. MoEF&CC (SU Division) vide OM dated 13.12.2021 has sought some clarification.
185.	MALAYAGIRI ERSSSENTIAL OILS DISTILERS HQRXIMLAPPLY 00366394AM22	23.02. 22	30000 Kgs SANTALUM ALBUM ROOTS	44039 922	Comments sought from MoEF&CC (SU Divn) on 07.03.2022. MoEF&CC (SU Division) vide OM dated 11.04.2022 has sought some information / documents from the firm. Firm replied directly to MoEF&CC (SU) vide email dated 11.04.2022. MoEF&CC (SU) has sought some documents from the firm vide letter dated 05.05.2022. Reminders sent to the firm on 10.05.2022 and 25.05.2022. The firm replied vide email dated 28.07.2022. Reminder sent on 03.08.2022.

186.	Kuru Agri Products HQRXIMLAPPLY 00000807AM23	18.07. 2022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039 922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. The applicant vide email dated 21.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF & HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information is awaited from the State Forest Department.
187.	Antaryami Arc Private Limited HQRXIMLAPPLY 00000818AM23	19.07. 2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039 922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. The applicant vide email dated 22.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF & HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information are awaited from the State Forest Department.



188.	Balaji Agrifuels Private Limited HQRXIMLAPPLY 00000817AM23	19.07. 2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039 922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. The applicant vide email dated 22.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF & HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information are awaited from the State Forest Department.
Part 21	MSME				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
189.	Indian Trading Co., Uttar Pradesh HQRXIMLAPPLY 00378990AM22	7.3.20 22	40000 kgs SUGHAND KOKILA MARK and JATAMASI MARK	33074 100	Comments received from MSME vide email dated 17.06.2022. The Committee decided to seek clarification from the firm regarding the ITC HS Code and the item description of the items intended to be imported by the firm. DL issued to the applicant on 13.07.2022. Reminder sent on 28.07.2022 and 12.08.2022.



190.	ASHAZ IMPEX HQRXIMLAPPLY 00000888AM23	27.7.2 022	576 gms. Bukhoor 12 x 40 gm	33074 900	Comments sought from MSME on 28.07.2022.
Part 22	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
191.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY 00390203AM22	16.3.2 022	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3- Pentafluoropropane (HFC- 245fa)	38273 100	Comments received from MoEF&CC (OC) on 24.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 10.08.2022, however, they have not submitted necessary clearances from HFC R-245fa issued by PESO. The Committed decided to seek necessary clearances from PESO from the firm.
192.	PROTON GASES (INDIA) PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00390267AM22	16.3.2 2	150000 kgs. REFRIGERANT R134a	29031 400	Comments received from MoEF&CC (OC) vide OM dated 29.03.2022. Letter issued on 02.05.2022 to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Reminders sent on 17.05.2022 and 01.06.2022. The Committee decided to send a Final Reminder to the firm.

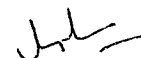
193.	MIHAMA INDIA PRIVATE LIMITED,GURGA ON HARYANA HQRXIMLAPPLY 00396531AM22	17.3.2 022	1200 MT R-134a, 1,1,1,2- Tetrafluoroethane, 1000 MT R-410, Pentafluoroethane, Difluoromethane, 500MT R-407C, Pentafluoroethane, Tetrafluoroethane & Difluoroethane 3000 MT HFC-R-32, Difluoromethane 3000 MT R-32, Difluoromethane 2000 MT R-404a, Pentafluoroethane, Tetrafluoroethane & Trifluoroethane	29034 500, 29034 200	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek clarification from the firm regarding the documents submitted. DL issued to the applicant on 18.07.2022. Reminders sent on 02.08.2022 and 17.08.2022. The Committee decided to send a Final Reminder to the firm.
194.	Stallion India Fluorochemicals Private Limited, Mumbai HQRXIMLAPPLY 00397024AM22	22.3.2 022	5000 kgs. 2,3,3,3 – TETRAFLUOROPR OP-1-ENE	29035 100	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 10.08.2022, however, they have not submitted necessary clearances issued by PESO. The Committee decided to seek necessary clearances from PESO from the firm.

195.	KPL INTERNATIONAL LIMITED, NEW DELHI HQRXIMLAPPLY 00397793AM22	23.3.2 022	800 MT S365MFC/227EA 93- 07% & 87-13%/ 1,1,1,3,3- pentafluorobutane/1,1,1,2,3,3,3- heptafluoropropane	38276 800	Comments received from MoEF&CC (OC) vide OM dated 25.03.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 03.08.2022, however, they have not submitted necessary clearances issued by PESO. The Committed decided to seek necessary clearances from PESO from the firm.
196.	HELIOUS SPECIALTY GASES PRIVATE LIMITED, GUJARAT HQRXIMLAPPLY 00401353AM22	25.3.2 022	2860000 kgs. REFRIGERANT GAS R152A; REFRIGERANT GAS R32; REFRIGERANT GAS R134A etc.	29034 300, 29034 200, 29034 500	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm. DL issued to the applicant on 18.07.2022. Reminders sent on 02.08.2022 and 17.08.2022. The Committee decided to send a Final Reminder to the firm.
197.	CHILLAIRE SOLUTIONS, HARYANA HQRXIMLAPPLY 00402761AM22	26.3.2 022	14850 Kgs REFRIGERANT GAS R134A	29034 500	Recommended by MoEF&CC (OC) vide OM dated 19.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 19.04.2022.



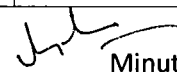
198.	CHILLAIRESOLUTIONS, HARYANA HQRXIMLAPPLY 00403037AM22	26.3.2 022	14850 Kgs REFRIGERANT GAS R134A	29034 500	Recommended by MoEF&CC (OC) vide OM dated 08.04.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.04.2022.
199.	MIHAMA INDIA PRIVATE LIMITED,GURGA ON HARYANA HQRXIMLAPPLY 00405108AM22	28.3.2 022	660 MT Opteon YF (HFO-1234yf) 2.3.3.3 Tetrafluoropropene; XP- 40(R-449A, 2.3.3.3 Tetrafluoropropene, 1.1.1.2 Tetrafluoroethene; XP-10 (R- 513A, 2.3.3.3 Tetrafluoropropene , 1.1.1.2 Tetrafluoroethane etc.	29035 100, 38276 500,3 82768 00	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm. DL issued to the applicant on 18.07.2022. Reminders sent on 02.08.2022 and 17.08.2022. The Committee decided to send a Final Reminder to the firm.
200.	GORAKHRAM HARIBUX,MUMB AI HQRXIMLAPPLY 00406325AM22	29.03. 2022	570000 kgs. Opteon YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPENE;Opte on YF 1234 (R1234 yf) / 2,3,3,3 – TETRAFLUOROPROPENE; Opteon XP40 (R-449A) / 2,3,3,3- Tetrafluoropropene, 1,1,1,2- Tetrafluoroethane, Pentafluoroethane, Dif etc.	29035 100	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 03.08.2022, however, they have not submitted License to fill gas R1234yf issued by PESO. The Committed decided to seek necessary clearances from PESO from the firm.

201.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY 00406800AM22	29.3.2 022	200000 kgs. Heptafluoropropane FM 200 (R227EA)	29034 600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The Committee decided to seek clarification from the firm regarding purpose of import. DL issued to the applicant on 06.07.2022. Reminder sent on 17.08.2022. The Committee decided to send a reminder to the firm.
202.	THE CHEMOURS INDIA PRIVATE LIMITED, GURGAON HQRXIMLAPPLY 00406794AM22	29.3.2 022	200000 kgs. 1,1,1,3,3,3- HEXAFLUOROPROPANE (FE-36 (R236FA)	29034 600	Comments received from MoEF&CC (OC) vide OM dated 06.04.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide valid a valid SPCB certificate and a valid PESO certificate for the gases applied. The Committee decided to send a reminder to the firm.
203.	PROTON GASES (INDIA) PRIVATE LIMITED, MAHARASHTRA HQRXIMLAPPLY 00393298AM22	19.3.2 022	150000 kgs. Difluoromethane	29031 400	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. Further, the Committee decided to seek clarification from the firm regarding purpose of import. DL issued on 02.05.2022. Reminder sent on 17.05.2022 and 01.06.2022. The Committee decided to send a final reminder to the firm.

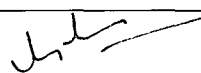


204.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY 00000037AM23	30.3.2 022	5000 MT TRANS-1,3,3,3 – TETRAFLUOROPROP-1-ENE)	29035 100	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 18.07.2022 The firm responded on 10.08.2022, however, they have not submitted necessary clearances issued by PESO. The Committee decided to seek necessary clearances from PESO from the firm.
205.	EXCEL FLUOROCHEM PRIVATE LIMITED, AHMEDABAD HQRXIMLAPPLY 00404730AM22	28.3.2 022	846 MT R134a, R410a, R32 etc.	29034 500, 38276 300, 29034 200	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board from the firm. DL issued to the applicant on 18.07.2022. Reminders sent on 02.08.2022 and 17.08.2022. The Committee decided to send a Final Reminder to the firm.
206.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00000064AM23	06.04. 22	500000 Kgs DIFLUOROMETHANE, PENTAFLUOROETHANE GENETRON AZ-20 410A	38276 500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 18.07.2022 The firm responded on 08.08.2022, however, they have not submitted License to fill gas R-410a issued by PESO. The Committee decided to seek necessary clearances from PESO from the firm.

207.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY 00000103AM23	12.4.2 2	45000.0 Kgs REFRIGERANT GAS R134A	29034 500	The applicant has withdrawn the application. In view of the above, the Committee decided to Close the case.
208.	FOAMTECH ANTIFIRE PRIVATE LIMITED HQRXIMLAPPLY 00000086AM23	09.4.2 2	5000.0 Kgs 1,1,1,2,3,3,3 – Heptafluoropropane (HFC227ea)	29034 600	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committee decided to seek clarification from the firm regarding purpose of import. DL issued to the applicant on 30.06.2022. Reminder sent on 15.07.2022 and 30.07.2022. The Committee decided to send a Final Reminder to the firm.
209.	SYNERGY AIR PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00000120AM23	15.4.2 2	100000.0 Kgs R134a 99.9% 50000.0 Kgs R32 99.9%	29034 500 29034 200	Comments received from MoEF&CC (OC) vide OM dated 22.04.2022. The Committee decided to seek necessary clearances from State Pollution Control Board from the firm. DL issued to the applicant on 18.07.2022. Reminders sent on 02.08.2022 and 17.08.2022. The Committee decided to send a Final Reminder to the firm.
210.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000176AM23	26.4.2 2	34,40,000.00 kgs 1,1,1,2- TETRAFLUOROETHANE (R134a); Refrigerant Gas R 23 (FREON 23);	29034 500 29034 600 29034 800	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide valid a valid SPCB certificate and a valid PESO



			Pentafluoroethane, Trifluoromethane (FREON 95 R508B) etc.	38275 100 29034 100	certificate for the gases applied. The Committee decided to send a reminder to the firm.
211.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000179AM23	26.4.2 2	890000 kgs. 1,1,1,4,4,4-Hexafluoro-2-butene, 1,1-Difluoroethane (OPTEON 1100 R1336mzz(z)); 2,3,3,3- Tetrafluoropropene, Difluoromethane (OPTEON XL20 R454C); Difluoromethane, 2,3,3,3- Tetrafluoropropene (OPTEON XL41 R454B) etc.	29035 100 38276 300 38276 500 38276 800	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The request of the firm was examined on file and vide letter dated 17.08.2022 the firm was requested to provide valid a valid SPCB certificate and a valid PESO certificate for the gases applied. The Committee decided to send a reminder to the firm.
212.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY 00000182AM23	27.4.2 2	10000.0 Kgs HFC227EA	29034 600	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 05.08.2022, however, they have not submitted necessary documents issued by SPCB. The Committee decided to seek necessary documents from concerned SPCB from the firm.



213.	CHILLAIRESOLUTIONS HQRXIMLAPPLY 00000197AM23	28.4.2 2	20000.0 Kgs R134A	29034 500	Recommended by MoEF&CC (OC) vide OM dated 06.05.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.05.2022.
214.	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00000174AM23	30.4.2 2	144000 Kgs HFC-245fa	29034 700	Comments received from MoEF&CC (OC) vide OM dated 09.05.2022. The Committee decided to seek clarification from the firm regarding the use of the item intended to be imported.
215.	CRYPTZO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY 00000271AM23	10-05- 2022	13 MTS HEPTAFLUOROPROPANE, CF2CHFCF3	29034 600	Comments received from MoEF&CC (OC) vide OM dated 30.05.2022. The Committee noted that the firm has not submitted necessary clearances from PESO for the gas intended to be imported. The Committee decided to seek necessary clearances from PESO from the firm.
216.	VALUE REFRIGERATION COMPANY HQRXIMLAPPLY 00000280AM23	10-05- 2022	201950.0 KGS Refrigerant Gas R134a – 450 Grams (231000 Nos) And Refrigerant Gas R134a – 500 Grams (196000 Nos)	29034 500	Comments received from MoEF&CC (OC) vide OM dated 30.05.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued to the applicant on 18.07.2022. Reminders sent



					on 02.08.2022 and 17.08.2022.
217.	HINDUSTAN REFRIGERATION STORES HQRXIMLAPPLY 00000361AM23	19-05- 2022	358000.0 KGS R404A ITK Pentafluoroethane, Tetrafluoroethane & Trifluoroet., R407c Itk Pentafluoroethane, Tetrafluoroethane & Trifluoroethane., etc	38276 100	Recommended by MoEF&CC (OC) vide OM dated 05.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 05.08.2022.
218.	GUJARAT FLUOROCHEMIC ALS LIMITED HQRXIMLAPPLY 00000376AM23	21-05- 2022	200.0 GMS REF STD 1,1- DUFLUOROETHANE 152A_75-37-6 and REF STD 1- Chloro1-Fluoroethylene (R2231a) 99.9% Pure (CAS No 2317-91-1	29033 919	Comments sought from MoEF&CC (OC) on 23.05.2022. MoEF&CC (OC) vide OM dated 02.06.2022 has sought some clarification from the firm. Reminders sent on 13.07.2022, 28.07.2022 and 12.08.2022. The Committee decided to Close the case due to no reply from the applicant.
219.	GUJARAT FLUOROCHEMIC ALS LIMITED HQRXIMLAPPLY 00000377AM23	21-05- 2022	35.0 KGS Chemical 1,6- Divinylperfluorohexane and Chemical 1,4- Dhodoctafluorobutane	29033 990	Comments sought from MoEF&CC (OC) on 23.05.2022. MoEF&CC (OC) vide OM dated 02.06.2022 has sought some clarification from the firm. Reminders sent on 13.07.2022, 28.07.2022 and 12.08.2022. The Committee decided to Close the case due to no reply from the applicant.
220.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY 00000427AM23	30-05- 2022	3120.0 KGS HFC125 GAS	29034 400	Recommended by MoEF&CC (OC) vide OM dated 08.06.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM

					dated 08.06.2022.
221.	CHILLAIRESOLUTIONS HQRXIMLAPPLY 00000442AM23	31-05-2022	100000 KGS REFRIGERANT GAS R134A	29034 600	Recommended by MoEF&CC (OC) vide OM dated 08.06.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.06.2022.
222.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY 00000443AM23	31-05-2022	3000.000 KGS HFC 227 EA	29034 600	Recommended by MoEF&CC (OC) vide OM dated 08.06.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 08.06.2022.
223.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY 00000462AM23	02.6.2 2	03 Numbers Calibration Gas Mixture R142B	29037 400	Comments received from MoEF&CC (OC) vide OM dated 14.06.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued to the applicant on 18.07.2022. The firm responded on 02.08.2022, however, they have not submitted licence to fill issued by PESO and SPCB authorisation. The Committee decided to seek necessary clearances from PESO and SPCB from the firm.
224.	Gujarat Fluorochemicals Limited	17-06-2022	25.000 KGA Chemical-1,4-	29037 800	Comments received from MoEF&CC (OC) vide OM dated 18.07.2022.

	HQRXIMLAPPLY 00000585AM23		Diiodoctafluorobutane		The Committee decided to examine the case on file.
225.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY 00000584AM23	21-06-2022	200.0 GMS REF STD 1,1-DUFLUOROETHANE R152A 99.9% PURE (75-37-6) and REF STD 1-Chloro, 1-Fluoroethylene (R1131A) 99.9% Pure (CAS No. 2317-91-1)	29034 300 and 29037 790	Comments sought from MoEF&CC (OC) on 21.06.2022. MoEF&CC (OC) vide OM dated 28.06.2022 has recommended import of 100 gms of 1,1-Difluoroethane (HFC-152a). Further, they have sought clarification from the firm with respect to import of REF STD 1-Chloro, 1-Fluoroethylene (R1131A) 99.9% Pure (CAS No. 2317-91-1). Reminders sent on 13.07.2022, 28.07.2022 and 12.08.2022. The Committee decided to send a final reminder to the firm
226.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY 00000588AM23	20-06-2022	300000 KGS DIFLUOROMETHANE, PENTAFLUOROETHANE REFRIGERANT GAS R410a	38276 500	Comments received from MoEF&CC (OC) vide OM dated 28.06.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued to the firm on 18.07.2022. The firm responded on 08.08.2022, however, they have not submitted licence to fill HFC-410a issued by PESO. The Committed decided to seek necessary clearances from PESO from the firm.
227.	REFEX INDUSTRIES LIMITED	24-06-2022	2800000 KGS 1,1,1,2-Tetrafluoroethane – R134a or HFC-134a and	290345 00, 290342 00, 290343	Recommended by MoEF&CC (OC) vide OM dated 06.07.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/

	HQRXIMLAPPLY 00000631AM23		Difluoromethane HFC-32 or R32 etc	00, 382761 00, 382763 00	departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 06.07.2022.
228.	STALLION ENTERPRISES HQRXIMLAPPLY 00000656AM23	20-06- 2022	200000 KGS REFRIGERANT GAS R407C	38276 100	Recommended by MoEF&CC (OC) vide OM dated 18.07.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 18.07.2022.
229.	Ceasefire Industries Private Limited HQRXIMLAPPLY 00000664AM23	30-06- 2022	35000 KGS HFC-236FA and HFC-227EA	29034 600	Comments received from MoEF&CC (OC) on 18.07.2022. The Committee decided to seek necessary clearances of PESO from the firm.
230.	ENVIRO SOLUTIONS HQRXIMLAPPLY 00000687AM23	04-07- 2022	189000.000 KGS Refrigerant GAS R32	29034 200	Recommended by MoEF&CC (OC) vide OM dated 18.07.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 18.07.2022.
231.	GUJARAT FLUOROCHERIC ALS LIMITED HQRXIMLAPPLY 00000676AM23	04.7.2 2	100 Gms REF STD 2-CHLORO-1,1- DIFLUOROETHYLENE (R1122)	29037 790	Comments sought from MoEF&CC (OC) on 06.07.2022. MoEF&CC (OC) vide OM dated 18.07.2022 has sought some clarification from the firm. Reminder sent on 02.08.2022 and 17.08.2022.

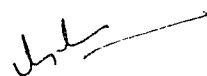
232.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY 00000675AM23	04.7.2 2	100 gms REF STD 1-CHLORO 1- FLUOROETHANE (R151a)	29037 790	Comments sought from MoEF&CC (OC) on 06.07.2022. MoEF&CC (OC) vide OM dated 18.07.2022 has sought some clarification from the firm. Reminder sent on 02.08.2022 and 17.08.2022.
233.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY 00000703AM23	05-07- 2022	400 MTS REFRIGERANT GAS R134A	29034 500	Recommended by MoEF&CC (OC) vide OM dated 18.07.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 18.07.2022.
234.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY 00000702AM23	05.7.2 2	200000 Kgs Refrigerant R407C – Blend of Difluoromethane, Pentafluoroethane and Tetrafluoroethane 300000 Kgs 1,1-Difluoroethane – R- 152a or HFC-152a	38276 400 29034 300	Recommended by MoEF&CC (OC) vide OM dated 18.07.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 18.07.2022.
235.	KIRO REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY 00000522AM23	28-06- 2022	200 MTS R407C Refrigerant Gas	38276 400	Recommended by MoEF&CC (OC) vide OM dated 05.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 05.08.2022.



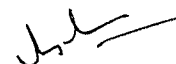
236.	MIHAMA INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000741AM23	11.07. 2022	3100 MTS R-407C, Pentafluoroethane , Tetrafluoroethane & Difluoroethane , R-410a, Pentafluoroethane & Difluoro Methane And R-134a Tetrafluoroethane etc	38276 400, 38276 300, 29034 500, 38276 400,	Recommended by MoEF&CC (OC) vide OM dated 05.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 05.08.2022.
237.	STALLION INDIA FLUOROCHEMIC ALS PRIVATE LIMITED HQRXIMLAPPLY 00000780AM23	13.07. 2022	1000000 kgs. 1,1,1,2 TETRAFLUOROETHANE (R134A)	29034 500	Recommended by MoEF&CC (OC) vide OM dated 05.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 05.08.2022.
238.	LUPIN LIMITED HQRXIMLAPPLY 00000792AM23	15.07. 2022	14900 kgs. Zephex 134a	29034 500	Recommended by MoEF&CC (OC) vide OM dated 05.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 05.08.2022.
239.	LUPIN LIMITED HQRXIMLAPPLY 00000791AM23	15.07. 2022	432 kgs. ZEPHEX 134A	29034 500	Recommended by MoEF&CC (OC) vide OM dated 05.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 05.08.2022.



240.	EXPANDED POLYMER SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY 00000804AM23	16.07. 2022	76800 kgs SOLKANE 365 MFC	29034 800	Comments received from MoEF&CC (OC) vide OM dated 11.08.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
241.	GLENMARK PHARMACEUTIC ALS LIMITED HQRXIMLAPPLY 00000841AM23	21.07. 2022	2628 kgs. ZEPHEX 134A (1, 1, 1, 2 Tetrafluoroethane) (HFC- 134a))	29034 500	Recommended by MoEF&CC (OC) vide OM dated 11.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 11.08.2022.
242.	RESGUARDO INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00000903AM23	30.7.2 022	1000 kgs. HFC227EA UL RECOGNIZED AND FM APPROVED (FIRE EXTINGUISHING AGENT- 1,1,1,2,3,3,3,- HEPTAFLUOROPROPANE	29033 990	Comments sought from MoEF&CC (OC) on 02.08.2022. MoEF&CC (OC) vide OM dated 11.08.2022 has sought some clarification from the firm.
243.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY 00000926AM23	3.8.20 22	1000 MT Difluoromethane (HFC-32)	29034 200	Recommended by MoEF&CC (OC) vide OM dated 11.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 11.08.2022.



244.	MPCL Industries Limited HQRXIMLAPPLY 00000927AM23	3.8.20 22	1000 MT 1,1,1,2- TETRAFLUOROETHANE, HFC – 134a	29034 500	Recommended by MoEF&CC (OC) vide OM dated 11.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 11.08.2022.
245.	ENVIRO SOLUTIONS HQRXIMLAPPLY 00000952AM23	7.8.22	95000 Kgs Refrigerant R152A	29034 300	Recommended by MoEF&CC (OC) vide OM dated 17.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.08.2022.
246.	ENVIRO SOLUTIONS HQRXIMLAPPLY 00000950AM23	7.8.22	494000 Kgs Refrigerant GAS HFC32	29034 200	Recommended by MoEF&CC (OC) vide OM dated 17.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.08.2022.
247.	CHILLAIRESOLUTIONS HQRXIMLAPPLY 00000949AM23	7.8.22	100000 Kgs REFRIGERANT GAS R134A	29034 500	Recommended by MoEF&CC (OC) vide OM dated 17.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.08.2022.



248.	CHILLAIRESOLUTIONS HQRXIMLAPPLY 00000948AM23	7.8.22	300000 Kgs REFRIGERANT GAS R410A	38276 300	Recommended by MoEF&CC (OC) vide OM dated 17.08.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/ departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 17.08.2022.
249.	MPCLINDUSTRIES LIMITED HQRXIMLAPPLY 00000944AM23	6.8.22	1000 MT Pentafluoroethane (R-125)	29034 400	Comments received from MoEF&CC (OC) vide OM dated 17.08.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
Part 23	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
250.	Shakti Distilleries Private Limited HQRXIMLAPPLY 00000378AM23	20-05- 2022	15000 MTS DENATURED ETHYL ALCOHOL	22072 000	Recommended by C&PC vide OM dated 10.08.2022 for import of 5867 MT of Denatured Ethyl Alcohol. The Committee decided to Approve the case for import of 5867 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC OM dated 10.08.2022.
251.	Dhampur Sugar Mills Limited HQRXIMLAPPLY 00000571AM23	17-06- 2022	20000 MTS Denatured Ethyl Alcohol	22072 000	Comments sought from C&PC on 20.06.2022. C&PC vide email dated 20.06.2022 has sought some information from the firm. The firm replied directly to C&PC on 11.07.2022.

					C&PC vide email dated 22.07.2022 has sought some more information from the firm. Reminder sent on 12.08.2022. The Committee decided to send a reminder to the firm.
252.	Alkyl Amines Chemicals Limited, Kurkumbh HQRXIMLAPPLY 00000601AM23	22-06-2022	26000 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072 000	Recommended by C&PC vide OM dated 16.08.2022 for import of 21050 MT of Denatured Ethyl Alcohol. The Committee decided to Approve the case for import of 21050 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC OM dated 16.08.2022.
253.	Alkyl Amines Chemicals Limited, Patalganga HQRXIMLAPPLY 00000604AM23	22-06-2022	10000 MTS DENATURED ETHYL ALCOHOL (ETHANOL)	22072 000	Recommended by C&PC vide OM dated 16.08.2022 for import of 5560 MT of Denatured Ethyl Alcohol. The Committee decided to Approve the case for import of 5560 MT of Denatured Ethyl Alcohol subject to conditions mentioned in the D/o C&PC OM dated 16.08.2022.
254.	Recipharm Pharmaservices Private Limited HQRXIMLAPPLY 00000609AM23	22-06-2022	50 LTR INDUSTRIAL DENATURED ALCOHOL 99 %	22072 000	Recommended by D/o C&PC vide OM dated 28.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the D/o C&PC OM dated 28.07.2022.
255.	Mylan Laboratories Limited HQRXIMLAPPLY 00000665AM23	1.7.22	6,354.69 Liters Specially Denatured Alcohol (SDA) 3A 200 PROOF	22072 000	Recommended by C&PC vide OM dated 10.08.2022 for import of 4.7 MT of Denatured Ethyl Alcohol. The Committee decided to Approve the case for import of 4.7 MT of Denatured Ethyl Alcohol subject



					to conditions mentioned in the D/o C&PC OM dated 10.08.2022.
256.	Amneal Pharmaceuticals Private Limited HQRXIMLAPPLY 00000855AM23	23.07.2022	1353.52 kgs. SDA 23A 190 PROOF 169.19 KG DR	22072000	Comments sought from C&PC on 27.07.2022. Reminder sent on 12.08.2022.
Part 24	MoEF&CC (HSMD)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
257.	Amplus KN One Power Private Limited, Gurugram, Haryana, 01/53/8/54585/AM 21/A-91/IC [52100850558AM21]	09.12.20	174773.000- TKW International Renewable Energy Certificates (classified under HSN 49070090 by virtue of Circular No. 46/20/2018- GST dated 6 th June 2018)	49070090	Comments sought from MoEF (HSMD) on 24.12.2020 as per MNRE email dated 10.12.2020. Reminders sent to MoEF (HSMD) vide emails dated 09.03.2021 and 23.09.2021. MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the firm on 24.09.2021. Applicant replied directly to MoEF&CC (HSMD) on 30.09.2021. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022.
258.	Metallurgical products India Pvt Ltd., Raigad 01/53/8/E/ AM20/M-48/IC [032100850410AM	23.10.19	5000 Kgs Niobium Scrap	81129200	Comments sought from DAE on 13.12.2019 followed with reminder dated 17.09.2020. DAE vide letter dated 28.09.2020 informed that license from DAE is not required. Comments sought from MoEF&CC (HSMD) on 03.11.2020. Reminders sent to MoEF&CC (HSMD) vide emails dated 30.12.2020, 09.09.2021 and 23.09.2021.

	20]				MoEF (HSMD) vide email dated 24.09.2021 has sought some information from the firm. DL issued to the applicant on 24.09.2021. The applicant responded directly to MoEF&CC (HSMD) on 30.09.2021. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022.
259.	BIO PETRO CLEAN INDIA PRIVATE LIMITED 052100850861AM2 1	18.3.2 1	500 Ltrs Wastewater Sample for Analysis (Non Hazardous Process Water Sample For Lab Study)	38254 900	Comments sought from MoEF (HSMD) on 01.07.2021. MoEF (HSMD) vide email dated 13.07.2021 has sought some information from the firm. MoEF (HSMD) vide email dated 21.09.2021 has informed that the firm needs to directly apply online for further action. DL issued to the applicant on 21.09.2021. Reminders sent on 21.10.2021 and 10.08.2022. The Committee decided to send final reminder to the firm.
260.	SIGMA CHEMICAL INDUSTRIESS HQRXIMLAPPLY 00314896AM22	11.01. 22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201 990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022.
261.	VIDUR TOOLS PRIVATE LIMITED HQRXIMLAPPLY 00000212AM23	02.5.2 2	50000 Kgs TUNGSTEN SCRAP INCL ARTICLES OF TUNGSTEN & ALLOYS	81019 700	Comments received from MoEF&CC (HSMD) vide email dated 11.08.2022. The Committee decided to examine the case on file.

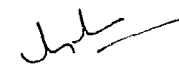
262.	KARTIK ENTERPRISES HQRXIMLAPPLY 00000470AM23	03.06.22	1200 MT Aluminum Dross . Basel Code : B110.	26204 010	Comments sought from MoEF (HSMD) on 06.06.2022. Reminder sent on 10.08.2022.
263.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY 00000449AM23	01-06-2022	100.000 MTS FIX CARBON 97%, SULPHUR 2%	38019 000	Comments sought from MoEF (HSMD) on 28.06.2022. Reminder sent on 10.08.2022.
264.	Hindustan Platinum Private Limited HQRXIMLAPPLY 00000566AM23	14-06-2022	1700000 KGS Spent Catalyst Of Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal	71129 990	Comments sought from MoEF (HSMD) on 06.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
265.	Mahavir Bullion & Refinery Private Limited HQRXIMLAPPLY 00000720AM23	07.7.22	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%, Copper15%)	71123 000	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
266.	Parker Precious Metals LLP HQRXIMLAPPLY 00000616AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.

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267.	AJ Refinery Private Limited HQRXIMLAPPLY 00000615AM23	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The applicant replied vide letter dated 16.08.2022.
268.	Bright Metal Refiners HQRXIMLAPPLY 00000621AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The applicant replied vide letter dated 23.08.2022.
269.	Sovereign Metals Limited HQRXIMLAPPLY 00000617AM23	23-06-2022	6 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
270.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY 00000618AM23	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.



271.	NARRONDASS MANORDASS HQRXIMLAPPLY 00000628AM23	24-06- 2022	6 NOS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022.
					The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
272.	Equidem Enterprise Private Limited HQRXIMLAPPLY 00000636AM23	25-06- 2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022.
					The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
273.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY 00000643AM23	27-06- 2022	3 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022.
					The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
274.	Augmont Enterprises Private Limited HQRXIMLAPPLY 00000529AM23	13.06. 2022	2000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022.
					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022.
275.	MGR Overseas Private Limited HQRXIMLAPPLY 00000685AM23	29-06- 2022	2 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022.
					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022.



276.	Mmtc – Pamp India Private Limited HQRXIMLAPPLY 00000745AM23	11.07.2022	10 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022.
					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022.
277.	Kundan Care Products Limited HQRXIMLAPPLY 00000917AM23	2.8.2022	20000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 03.08.2022.
					The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. The applicant replied vide letter dated 17.08.2022.
278.	Zaveri And Company Private Limited HQRXIMLAPPLY 00000962AM23	10.8.22	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding Sweepin	71129 100	Comments sought from MoEF (HSMD) on 10.08.2022.
					The applicant has been requested to submit details regarding past imports vide DL dated 10.08.2022. The applicant replied vide letter dated 18.08.2022.
279.	ST FRANCIS TRUST HQRXIMLAPPLY 00000569AM23	16.06.2022	371 Nos medical equipment/ health supplies	8713109 0, 9021100 0, 9020000 0, 9404900 0, 4016100 0, 5903109 0 4901101 0	Recommended by DPIIT vide OM dated 24.08.2022.
					Comments sought from MoEF (HSMD) on 25.07.2022. Reminder sent on 10.08.2022.



280.	Biorad Medisys Private Limited HQRXIMLAPPLY 00169108AM22	24.8.2 1	1000 Kgs 431184 AP&C Ti64 grade 23 EBM Powder	81082 000	Recommended by MoEF&CC (HSMD) vide letter dated 11.05.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 11.05.2022.
281.	Kalyani Additives Private Limited HQRXIMLAPPLY 00000223AM23	04.5.2 2	250 Kgs Titanium Powder – Ti-6Al-4V grade 23, 45-106	81082 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 01.08.2022.
282.	Purple Products Private Limited HQRXIMLAPPLY 00000912AM23	1.8.20 22	6900 kgs. MERCURY	28054 000	PIC issued by MoEF&CC vide letter dated 22.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC letter dated 22.07.2022.
283.	Champa Purie- Chem Industries HQRXIMLAPPLY 00000991AM23	14.8.2 2	8314.5 Kgs Silver Liquid Mercury Metal Pure 99.99%	28054 000	PIC issued by MoEF&CC vide letter dated 22.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC letter dated 22.07.2022.

Part 25 MoEF&CC (HSMD) & DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
284.	K-FLEX INDIA PRIVATE LIMITED, PUNE HQRXIMLAPPLY 00382876AM22	10.3.2022	150 MT CRUMB / CUT SIZE OF OPEN CELL NITRILE RUBBER SHEETS / PIPES	40040000	Comments received from MoEF&CC (HSMD) vide letter dated 05.10.2021 Comments sought from DPIIT on 11.03.2022. DPIIT vide OM dated 17.05.2022 has sought some information / documents from the firm. Reminder sent on 01.06.2022 and 16.06.2022. Final Reminder sent on 10.08.2022. The Committee decided to Close the case due to no reply from the applicant.
285.	Sasa Rubbers Private Limited, Gujarat HQRXIMLAPPLY 00383846AM22	10.3.2022	4110 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 24.02.2022. Recommended by DPIIT vide OM dated 26.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 24.02.2022 and DPIIT OM dated 26.07.2022.

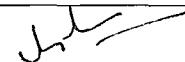


286.	VINORA INDUSTRIES HQRXIMLAPPLY 00000375AM23	21-05-2022	1823 MTS Used Rubber Tyres Scrap/ Tubes Scrap (Multiple- cuts/shredded/ press baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.12.2021. Recommended by DPIIT vide OM dated 24.08.2022 for import of 1823 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled) The Committee decided to Approve the case for import of 1823 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled) subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC (HSMD) letter dated 01.12.2021.
287.	MICHELIN INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000237AM23	05-05-2022	12000 KGS Import of Used rubber Tyres with multiple cut	40040 000	Comments sought from MoEF&CC (HSMD) on 25.05.2022. Comments sought from DPIIT on 25.05.2022. DPIIT vide OM dated 01.06.2022 has sought some documents from the firm. Reminders sent to the firm on 17.06.2022, 02.07.2022 and 10.08.2022. The Committee decided to Close the case due to no reply from the applicant.
288.	RMJ RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00000453AM23	01-06-2022	1500 MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cut / Press Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 03.08.2022. Recommended by DPIIT vide OM dated 24.08.2022 for import of 1500 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled) The Committee decided to Approve the case for import of 1500 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled) subject to conditions mentioned in the DPIIT OM

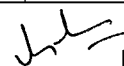
					dated 24.08.2022 and MoEF&CC (HSMD) letter dated 03.08.2022.
289.	ALPHA RUBBERS, KERALA HQRXIMLAPPLY 00000459AM23	01.6.2 2	375 MT Used Rubber Tyres Scrap (Multiple-cuts/Shredded/ press baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 05.10.2021. Recommended by DPIIT vide OM dated 20.07.2022 for import of 375 MT of Used Rubber Tyres Scrap (Multiple-cuts/Shredded/ press baled). The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 05.10.2021 and DPIIT OM dated 20.07.2022.
290.	DIAMOND RUBBER INDUSTRIES HQRXIMLAPPLY 00000577AM23	17-06- 2022	1294 MTS Used Rubber Tyres Scrap (Multiple-cuts/Shredded/ press baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2021. Recommended by DPIIT vide OM dated 22.08.2022 The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 10.05.2021 and DPIIT OM dated 22.08.2022.
291.	Shivay Enterprises HQRXIMLAPPLY 00000575AM23	17-06- 2022	52745 LBS EPDM Scrap	40040 000	Comments sought from MoEF&CC (HSMD) on 07.07.2022. Comments sought from DPIIT on 07.07.2022. DPIIT vide OM dated 19.07.2022 has sought some information / documents from the firm. Reminder sent on 03.08.2022.



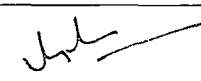
292.	GAYATHREE INDUSTRIES HQRXIMLAPPLY 00000662AM23	30-06-2022	2480 MTS USED TYRE SCRAP PRESS BALED AND SHREDD MULTIPLE CUTS	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2021. Comments sought from DPIIT on 01.07.2022. DPIIT vide OM dated 05.07.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 27.07.2022. DPIIT vide OM dated 04.08.2022 has sought some documents from the firm. Reply from the firm referred to DPIIT on 10.08.2022. DPIIT vide OM dated 16.08.2022 has sought some information from the firm.
293.	JAI AMBE RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY 00000707AM23	06.7.22	15000 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple- cuts/shredded/ press baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 26.07.2022. Recommended by DPIIT vide OM dated 22.08.2022 for import of 11,140 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled). The Committee decided to Approve the case for import of 11,140 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled) subject to conditions mentioned in the DPIIT OM dated 22.08.2022 and MoEF&CC (HSMD) letter dated 26.07.2022.



294.	UNITY ECOGREEN PRIVATE LIMITED HQRXIMLAPPLY 00000738AM23	09-07- 2022	10000 MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.08.2022.
					Comments sought from DPIIT on 11.07.2022. Reminder sent on 10.08.2022.
295.	ZENISH RECLAMATION HQRXIMLAPPLY 00000735AM23	09-07- 2022	10000 MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040 00	Recommended by MoEF&CC (HSMD) vide letter dated 27.07.2022.
					Recommended by DPIIT vide OM dated 24.08.2022 for import of 9198 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled).
					The Committee decided to Approve the case for import of 9198 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled) subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 27.07.2022.
296.	GREEN GLOBAL TECHNOLOGIES HQRXIMLAPPLY 00000732AM23	09-07- 2022	15000 MTS Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.08.2022.
					Recommended by DPIIT vide OM dated 24.08.2022 for import of 7110 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled).
					The Committee decided to Approve the case for import of 7110 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled) subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 01.08.2022.



297.	NAVKAR INDUSTRIES HQRXIMLAPPLY 00000808AM23	18.07. 2022	2240 MT USED TYRE SCRAP PRESS BALED AND MULTIPLE CUTS	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 10.05.2022.
					Recommended by DPIIT vide OM dated 24.08.2022 for import of 2237 MT of Used Rubber Tyres Scrap (Multiple-cuts/ press baled).
					The Committee decided to Approve the case for import of 2237 MT of Used Rubber Tyres Scrap (Multiple-cuts/ press baled) subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 10.05.2022.
298.	S P RUBBERS HQRXIMLAPPLY 00000812AM23	18.07. 2022	15000 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cut / Press Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.08.2022.
					Recommended by DPIIT vide OM dated 24.08.2022 for import of 7280 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled).
					The Committee decided to Approve the case for import of 7280 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/shredded/ press baled) subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 01.08.2022.
299.	VELLIS RUBBER INDUSTRIES HQRXIMLAPPLY 00000811AM23	18.07. 2022	15000 MT Used Rubber Tyres Scrap/ tubes Scrap (Multiple- cuts/shredded/press baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 25.07.2022.
					Recommended by DPIIT vide OM dated 12.08.2022 for import of 10,346 MT of Used Rubber Tyres Scrap/ tubes Scrap (Multiple-cuts/shredded/press baled)

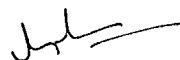


					The Committee decided to Approve the case for import of 10,346 MT of Used Rubber Tyres Scrap/ tubes Scrap (Multiple-cuts/shredded/press baled) subject to conditions mentioned in the DPIIT OM dated 12.08.2022 and MoEF&CC letter dated 25.07.2022.
300.	BOSS RECLAIM RUBBERS PRIVATE LIMITED HQRXIMLAPPLY 00000813AM23	18.07.2022	6456 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF&CC (HSMD) on 21.07.2022. Comments sought from DPIIT on 21.07.2022. DPIIT vide OM dated 26.07.2022 has sought some information / documents from the firm. Reminder sent on 10.08.2022.
301.	A One Rubber Industries HQRXIMLAPPLY 00000816AM23	18.07.2022	3823 MT RUBBER TYRES/TUBE SCRAP (PRESSED/BALED)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 04.06.2021 and 10.05.2022. Recommended by DPIIT vide OM dated 22.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 22.08.2022 and MoEF&CC (HSMD) letters dated 04.06.2022 and 10.05.2022.
302.	COASTAL RUBBERS HQRXIMLAPPLY 00000829AM23	20.07.2022	10540 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cut / Press Baled / Shredded)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 05.08.2022. Recommended by DPIIT vide OM dated 24.08.2022 for import of 3124 MT of Used Rubber Tyres Scrap/ Tubes Scrap (Multiple-cuts/ shredded/ press baled). The Committee decided to Approve the case for import of 3124 MT of Used Rubber Tyres Scrap/

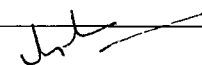
					Tubes Scrap (Multiple-cuts/ shredded/ press baled) subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC (HSMD) letters dated 05.08.2022.
303.	RAJDEV INDUSTRIES HQRXIMLAPPLY 00000826AM23	20.07.2022	1500 MT Lead Scrap (ISRI Code: Radio, Racks, Rails, Relay, Ropes, Rents And Rakes)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 19.07.2022. Comments sought from DPIIT on 25.07.2022. Reminder sent on 10.08.2022.
304.	ARDEE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00000833AM23	20.07.2022	500 MT Lead Scrap (ISRI Code : RAILS)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 13.01.2022. Comments sought from DPIIT on 26.07.2022. Reminder sent on 10.08.2022.
305.	PUNJAB RUBBERS HQRXIMLAPPLY 00000634AM23	30.07.2022	1000000 kgs. latex gloves	40151 900	Comments sought from MoEF&CC (HSMD) on 26.07.2022. Comments sought from DPIIT on 26.07.2022. DPIIT vide OM dated 02.08.2022 has sought some information / documents from the firm. Reminder sent to applicant on 16.08.2022.
306.	PILOT INDUSTRIES LTD HQRXIMLAPPLY 00000853AM23	22.07.2022	500 MT Lead Scrap (ISRI Code : RAILS)	85491 100	Recommended by MoEF&CC (HSMD) vide letter dated 15.06.2021. Recommended by DPIIT vide OM dated 27.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated



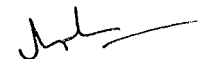
					27.07.2022 and MoEF&CC letter dated 15.06.2022.
307.	A K RUBBER HQRXIMLAPPLY 00000894AM23	28.7.2 022	50,000 MT Old/used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 26.07.2022. Recommended by DPIIT vide OM dated 22.08.2022 for import of 25,000 MT of “Old/used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)” The Committee decided to Approve the case for import of 25,000 MT of “Old/used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”subject to conditions mentioned in the DPIIT OM dated 22.08.2022 and MoEF&CC letter dated 26.07.2022.
308.	MINAR RECLAMATION PRIVATE LIMITED HQRXIMLAPPLY 00000895AM23	29.7.2 022	2085 MT Used Rubber Tyre Scrap	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 26.07.2022. Recommended by DPIIT vide OM dated 22.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 22.08.2022 and MoEF&CC letter dated 29.07.2022.
309.	CEAT LIMITED HQRXIMLAPPLY 00000419AM23	30.5.2 022	4 nos. Sample tyre 205/65 R16 (used) TUBELESS TYRE	40122 020	Comments sought from MoEF&CC (HSMD) on 01.08.2022. Comments sought from DPIIT on 01.08.2022.
310.	CEAT LIMITED HQRXIMLAPPLY 00000907AM23	1.8.20 22	2 nos. Sample tyre 185/65 R15 (used) TUBELESS TYRE	40122 020	Comments sought from MoEF&CC (HSMD) on 02.08.2022. Comments sought from DPIIT on 02.08.2022.



311.	Solvex Renewables And Green Energy Private Limited HQRXIMLAPPLY 00000906AM23	1.8.20 22	2844 MT used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 27.07.2022.
					Recommended by DPIIT vide OM dated 24.08.2022 for import of 2844 MT of “used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”
					The Committee decided to Approve the case for import of 2844 MT of “used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 27.07.2022.
312.	D.V RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY 00000904AM23	30.7.2 022	3370 MT used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 27.07.2022.
					Recommended by DPIIT vide OM dated 24.08.2022 for import of 3370 MT of “used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”
					The Committee decided to Approve the case for import of 3370 MT of “used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 27.07.2022.
313.	EPS INTERNATIONAL HQRXIMLAPPLY 00000911AM23	1.8.20 22	8172 MT OLD & USED TYRE SCRAP	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 27.07.2022.
					Comments sought from DPIIT on 02.08.2022. DPIIT vide OM dated 05.08.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 17.08.2022.

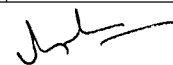


314.	Esthell Rubbers HQRXIMLAPPLY 00000920AM23	2.8.20 22	2740 MT Used Rubber Tyre Scrap - Multiple cut or Pressed & Baled form	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.08.2022.
					Recommended by DPIIT vide OM dated 24.08.2022 for import of 2740 MT of “used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”
					The Committee decided to Approve the case for import of 2740 MT of “used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 01.08.2022.
315.	Green Rubber Crumb Private Limited HQRXIMLAPPLY 00000936AM23	5.8.22	30,000 MT Old/used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.08.2022.
					Recommended by DPIIT vide OM dated 24.08.2022 for import of 30,000 MT of “Old/used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”
					The Committee decided to Approve the case for import of 30,000 MT of “Old/used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)”subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 01.08.2022.
316.	Oyster Industries Private Limited HQRXIMLAPPLY 00000942AM23	5.8.22	28000 MT Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed& Baled Form	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 18.08.2022.
					Comments sought from DPIIT on 08.08.2022. DPIIT vide OM dated 16.08.2022 has sought MoEF&CC NoC from the firm. Reply from the firm referred to DPIIT on 22.08.2022.



317.	Axtron Texchem (India) Private Limited HQRXIMLAPPLY 00000940AM23	5.8.22	3900 MT Used rubber tyres scrap/Tubes scrap (Multiple cuts/ Shredded/ Bald/ Press/ Briquetted)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.08.2022. Comments sought from DPIIT on 08.08.2022.
318.	MAP RUBTECH COMPANY HQRXIMLAPPLY 00000941AM23	3.8.22	1500 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cut / Press Baled / Shredded)	40040 000	Comments sought from MoEF&CC (HSMD) on 08.08.2022. Comments sought from DPIIT on 08.08.2022. DPIIT vide OM dated 16.08.2022 has sought MoEF&CC NoC from the firm.
319.	GULATI UDYOG HQRXIMLAPPLY 00000959AM23		17580 MT Used Rubber Tyre / Tube Scarp (Multiple Cuts Or Single Cut Or Shredded Or Press Baled Or Loose Form)		Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Recommended by DPIIT vide OM dated 24.08.2022 for import of 17580 MT of "Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)" The Committee decided to Approve the case for import of 17580 MT of "Used Rubber Tyres Scrap (Multiple-cuts/ Shredded/ Press baled)" subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and MoEF&CC letter dated 15.03.2022.
320.	ECOSIA INDUSTRIES LLP HQRXIMLAPPLY 00379613AM22	23.3.2 2	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040 000	Recommended by MoEF&CC (HSMD) vide letter dated 01.07.2022. Recommended by DPIIT vide OM dated 12.07.2022. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (HSMD) letter dated 01.07.2022 and DPIIT OM dated 12.07.2022 and subject to physical inspection of the factory premises by the concerned RA.

Part 26					
DPIIT					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
321.	TITAN COMPANY LIMITED, TAMIL NADU HQRXIMLAPPLY 00391956AM22	18.3.2022	1800 kgs. Silver alloys	71069290	Comments sought from DPIIT on 21.03.2022. Reminder sent to DPIIT on 17.05.2022 and 16.06.2022. DPIIT vide OM dated 24.06.2022 has sought some information / documents from the firm. Reminder sent on 09.07.2022 and 14.07.2022. Reply from the firm referred to DPIIT on 03.08.2022.
322.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY 00000245AM23	06.5.22	10000 Kgs Silver Alloy Powder 5000 Kgs Silver Alloy Powder 5000 kgs Silver Alloy Powder	71061000	Recommended by DPIIT vide OM dated 28.07.2022 for import of 14,406Kgs of Silver Alloy Powder. For Ex-post facto Approval.
323.	INDIUM SOLDER PRIVATE LIMITED HQRXIMLAPPLY 00000244AM23	06.5.22	130000 Kgs Silver Alloy Powder 15000 Kgs Silver Alloy Powder 15000 kgs Silver Alloy Powder	71061000	The case was examined on file and it was decided to Close the case.
324.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY 00000389AM23	23-05-2022	832 KGS HARD SILVER STRIP 0.10 X 0.0028 and FINE SILVER WIRE 0.018 DIA ect ect	71069290	Comments sought from DPIIT on 25.05.2022. DPIIT vide OM dated 16.06.2022 has sought some information / documents from the firm. Reminders sent on 01.07.2022, 16.07.2022 and 10.08.2022. The Committee decided to Close the case due to no reply from the applicant.



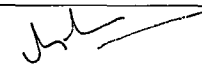
325.	EXEDY CLUTCH INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000730AM23	08-07- 2022	3600 KG Rubber powder/dust	40040 000	Comments sought from DPIIT on 12.07.2022. DPIIT vide OM dated 03.08.2022 has sought some information / documents from the firm. Reminder sent on 10.08.2022.
326.	Bharat Electronics Limited HQRXIMLAPPLY 00000774AM23	13.07. 2022	2.3 KGS SILLVER PALLADIUM CONDUCTOR COMPOSITION	71069 290	Comments sought from DPIIT on 18.07.2022. Reminder sent on 10.08.2022. DPIIT vide email dated 22.08.2022 has sought some information / documents from the firm.
327.	Indian Institute of Technology Guwahati HQRXIMLAPPLY 00000793AM23	15.07. 2022	8 nos. GOLD PELLET, Au, 99.999% Pure, 6.35mm dia X 6.35mm dia	71141 910	Comments sought from DPIIT on 21.07.2022. Reminder sent on 10.08.2022.
328.	COOKSON INDIA PRIVATE LIMITED HQRXIMLAPPLY 00000795AM23	15.07. 2022	120 kgs. Silver Flake, Conductive Silver Paste, Nano Silver Paste etc.	71061 000	Comments sought from DPIIT on 21.07.2022. Reminder sent on 10.08.2022. DPIIT vide email dated 25.08.2022 has sought some information / documents from the firm.
329.	Sundaram Industries Private Limited HQRXIMLAPPLY 00000806AM23	16.07. 2022	5500000 kgs. Tyre Buffing Powder	40040 000	Comments sought from DPIIT on 21.07.2022. DPIIT vide OM dated 02.08.2022 has sought some information /documents from the firm. Reply from the firm referred to DPIIT on 18.08.2022.



330.	Dandy Rolls India Private Limited HQRXIMLAPPLY 00000823AM23	19.07.2022	1 kg. 1205J-PF BRAZING POWDER	71102 100	Recommended by DPIIT vide OM dated 24.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 28.07.2022.
331.	NASH INDUSTRIES (I) PRIVATE LIMITED HQRXIMLAPPLY 00000825AM23	20.07.2022	200 kgs. 1212444h PREMABRA ZE 616 VTG Gr2 WIRE .276 DIA X COIL And SILVALOY 721 WIRE .0276 DIA X 32.2 TO/SPOOL	71069 290	Comments sought from DPIIT on 22.07.2022. Reminder sent on 10.08.2022.
332.	OCEAN RUBBER INDUSTRIES HQRXIMLAPPLY 00000839AM23	20.07.2022	10000 MT Rubber Crumb / Granules Having Mesh Size Finer Than 10 Mesh And Devoid With Steel And Most Of Fibre	40040 000	Comments sought from DPIIT on 25.07.2022. DPIIT vide OM dated 01.08.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 24.08.2022.
333.	SHIVALIK RECLAMATION PVT LTD HQRXIMLAPPLY 00000654AM23	29-06-2022	300 MTS post production, factory rejects natural latex goods scrap i.e Band, Balloon, Gloves etc	40040 000	Comments received from DPIIT vide OM dated 28.07.2022. The Committee decided to examine the case on file.
334.	JAGATEK CORPORATION HQRXIMLAPPLY 00000670AM23	44743	1 PCS Gold Sputtering Target For Thin Film Coating, Dia. 50.8mm X 2mm Thick, 99.99% Pure, Weight 77 Gram	71081 300	Comments sought from DPIIT on 01.08.2022.



335.	CHENNAI CRUMB INDUSTRIES HQRXIMLAPPLY 00000908AM23	1.8.20 22	10000 MT Rubber Crumb/Granules having mesh size Finer than 10 Mesh & Devoid of Iron/Steel & Most of the fibers	40040 000	Recommended by DPIIT vide OM dated 24.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and subject to physical verification of factory premises by concerned RA.
336.	JUPITER SOLAR POWER LIMITED HQRXIMLAPPLY 00000947AM23	6.8.22	1010.0 Kgs Silver Conductor Paste Rear Side 3270 Kgs Silver Conductor Front Side Metallic Paste	71069 290	Comments sought from DPIIT on 08.08.2022.
337.	GANESH ENTERPRISES HQRXIMLAPPLY 00000958AM23	9.8.22	5000 MT Rubber Crumb/Granules having mesh size Finer than 10 Mesh & Devoid of Iron/Steel & Most of the fibers	40040 000	Recommended by DPIIT vide OM dated 24.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 24.08.2022 and subject to physical verification of factory premises by concerned RA.
338.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY 00000974AM23	11.8.2 2	1400.0 Ft. 99.99 AU WIRE DIA: 1 MIL ELONG: 2-8% TENSILE: 6-20 GRAMS SPL TYPE: 2"DF QTY/SPL: 350FT	71081 200	Recommended by DPIIT vide OM dated 24.08.2022. The Committee decided to Approve the case subject to conditions mentioned in the DPIIT OM dated 24.08.2022.



Part 28					
Miscellaneous					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
339.	Sud Chemie India Private Limited HQRXIMLAPPLY 00000862AM23	25.7.22	24 MT COPPER GRANULES	74031900	The Committee noted that import under ITC HS Code 74031900 is Free subject to compulsory registration' under Non-Ferrous Metal Import Monitoring System (NFMIMS). In view of the above, the Committee decided to Close the case.
340.	Aggarwal Corrukrafts Private Limited HQRXIMLAPPLY 00000820AM23	19.7.22	23.258 MT WHITE TOP LINER BOARD	48041900	The Committee noted import under ITC HS Code 48041900 is Free subject to compulsory registration under Paper Import Monitoring Sytem (PIMS). In view of the above, the Committee decided to Close the case.
341.	TECHNOCRAT ENGINEERS HQRXIMLAPPLY 00000838AM23	20.7.22	460000.000 Nos steel multigrip rivets	73182300	The Committee noted import under ITC HS Code 73182300 is Free, subject to compulsory registration under Steel Import Monitoring System (SIMS). In view of the above, the Committee decided to Close the case.
342.	SHREE VIRATRA STEEL HQRXIMLAPPLY 00000666AM23	1.7.22	25275.000 Kgs GRADE 400	72042190	The Committee noted import under ITC HS Code 72042190 is Free, subject to compulsory registration under Steel Import Monitoring System (SIMS). In view of the above, the Committee decided to Close the case.

343.	VIJ ENTERPRISES HQRXIMLAPPLY 00000909AM23	1.8.22	16277.0 MT utensils	73239 990	The Committee noted import under ITC HS Code 73239990 is Free, subject to compulsory registration under Steel Import Monitoring System (SIMS). In view of the above, the Committee decided to Close the case.
344.	NATIONAL CENTRE FOR CELL SCIENCE HQRXIMLAPPLY 00000875AM23	26.7.2 022	100 nos. Caenorhabditis elegans (non-hazardous, non-infectious, non-pathogenic, non-parasitic microorganism)	30029 030	The Committee noted that import under ITC HS Code 30029030 is Free. The applicant vide letter dated 22.08.2022 has withdrawn the application. In view of the above, the Committee decided to Close the case.
345.	APPLIED SYSTEMS HQRXIMLAPPLY 00000993AM23		100 nos Plates for testing 100 nos Ballistic Helmets	39219 093 65061 010	It was noted that import under ITC HS Codes 39219093 and 65061010 is Free. The applicant was requested to clarify as to why they have applied for Restricted Import Authorisation. The applicant replied vide letter dated 19.08.2022. The Committee decided to examine the case on file.
346.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY 00000096AM23	11.4.2 2	1 No Formalin-fixed whole brain: capybara (Hydrochoerus hydrochaeris) brain 1 No Formalin-fixed whole brain: buff-head capuchin (Sapajus xanthosternus)	05119 999	The applicant has informed that they had applied for import authorisation as they thought import under 05119999 is Restricted. However, since import under the ITC HS Code is free, they are importing the item. In view of the above, the Committee decided to Close the case.

347.	ASHAZ IMPEX HQRXIMLAPPLY 00000785AM23	14.07. 2022	576 gms. Bukhoor 12 x 40 gm	33074 900	The applicant has withdrawn the application. In view of the above, the Committee decided to Close the case.
348.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY 00387536AM22	15.3.2 2	2,000 MT Aluminum Dross	26204 010	Comments sought from SPCB on 28.03.2022.
349.	B A METAL HQRXIMLAPPLY 00000524AM23	11-06- 2022	7500 MTS ALUMINIUM SCRAP THRIL AS PER ISRI or THROB	26204 010	Comments sought from SPCB on 16.06.2022.
350.	Moradabad Metals Company Private Limited HQRXIMLAPPLY 00000552AM23	15-06- 2022	3000 MTS ALUMINIUM SCRAP THRIL AS PER ISRI OR THROB	26204 010	Comments received from Uttar Pradesh Pollution Control Board vide letter dated 05.08.2022. The Committee decided to examine the case on file.
351.	Metal Care Alloys Private Limited HQRXIMLAPPLY 00000637AM23	25-06- 2022	2000 MTS Brass Dross (5-65%) and Aluminium Dross (5-65%)	26204 010	Comments sought from SPCB on 06.07.2022.
352.	SARITA METAL REFINERY HQRXIMLAPPLY 00384753AM22	11.3.2 2	12000 MTS ALUMINIUM DROSS ASH AND RESIDUE	26204 010	Comments received from Maharashtra Pollution Control Board vide email dated 28.07.2022. The Committee decided to examine the case on file.



353.	V R METALS HQRXIMLAPPLY 00000700AM23	05.07. 2022	30 MTS AI- 80-90% Mg 0.5-3% Fe 0.1-2%	26204 010	The applicant has been requested to submit certificate from SPCB vide DL dated 02.08.2022.
354.	OMEGA METAL HQRXIMLAPPLY 00000798AM23	15.07. 2022	35 MT Aluminum Dross	26204 010	The applicant has been requested to submit certificate from SPCB vide DL dated 20.07.2022. Reminder sent on 04.08.2022.
355.	Universal Trade Link / Gold Star Alloys HQRXIMLAPPLY 00000842AM23	21.07. 2022	2400 MT ALUMINIUM DROSS	26204 010	The applicant has been requested to submit certificate from SPCB vide DL dated 26.07.2022. Reminder sent on 10.08.2022.
356.	Shrishyam Ingot And Casting Private Limited HQRXIMLAPPLY 00000874AM23	26.7.2 022	30000 MT Aluminum dross - Solid	26204 010	Comments sought from SPCB on 05.08.2022.
357.	Sri Ksr Metal And Alloys Private Limited HQRXIMLAPPLY 00000951AM23	7.8.22	4000 MT Aluminium dross	26204 010	Comments sought from SPCB on 08.08.2022.
358.	Anmol Trading Company HQRXIMLAPPLY 00000747AM23	11.07. 2022	500000 KGS OLD PRINTED BOOKS	49011 010	The Committee decided to examine the case on file.



359.	Vibhor Wase, Maharashtra 01/53/8/54833/AM 21/V-46/IC [032100850473AM 21]	22.01. 21	3 Vls Frozen semen, other than bovine	05119 991	The Committee decided to Close the case, pending comments from D/o Health Research and ICMR.
360.	Emmanuel Hospital Association, New Delhi HQRXIMLAPPLY 00163916AM22	16.8.2 1	315 Nos Wheel Chairs, Pediatric Wheel Chairs for invalid, Walkers, Canes, Pair of crutches (old and used)	87131 010, 90219 090	The Committee decided to Close the case, pending comments from M/o Health & Family Welfare.
361.	Electronics Corporation of India Ltd., Hyderabad 01/53/8/51522/AM 21/E-5/IC	16.04. 20	4 Nos. Vehicle Mounted EC-SVJEE-1100	85255 040	Cabinet Secretariat vide letter No. 11(6)/2017-SS dated 13.03.2020 has requested the State Government, Jharkhand to re-submit the proposal for purchase of 01 portable Jammer model in prescribed 102alvaniz.
362.	Bharat Secure Aero Solution Private Limited HQRXIMLAPPLY 00029561AM22	29.4.2 1	10 Nos Communication jamming equipment	85255 040	Comments sought from Cabinet Secretariat by Post on 09.08.2021. Reminder sent on 01.12.2021.
363.	Electronics Corporation Of India Limited HQRXIMLAPPLY 00000281AM23	09-05- 2022	2 NOS Portable RCIED Jammer Model: EC-SPJE-400	85255 040	Comments sought from Cabinet Secretariat by Post on 25.05.2022.

364.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY 00330878AM22	25.01.22	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	AU	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022. The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission from MoEF&CC (HSMD).
365.	Primaeam Solutions Private Limited HQRXIMLAPPLY 00000347AM23	17-05-2022	500 KGS Ti6Al4V ELI (Grade 23) – Bio Medical Implants	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 20.05.2022. Reminders sent on 04.06.2022, 19.06.2022 and 10.08.2022. The Committee decided to Close the case due to no reply from the applicant.
366.	Meril Healthcare Private Limited HQRXIMLAPPLY 00000509AM23	02-06-2022	2650 KGS TITANIUM POWDER - MEDIPURE	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 06.07.2022. The applicant has submitted their application to MoEF&CC (HSMD) dated 23.06.2022.
367.	Asok Sparklers Factory HQRXIMLAPPLY 00000768AM23	12.07.2022	5000 KGS TITANIUM POWDER	81082000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 18.07.2022. Reminder sent on 02.08.2022.
368.	Chenab Impex Private Limited HQRXIMLAPPLY 00000802AM23	16.07.2022	10000 kgs. ITALIAN RICE	10063090	The Committee decided to examine the case on file.



369.	Tastel Fine Food Private Limited HQRXIMLAPPLY 00000844AM23	21.07.2022	18500 kgs. JASMINE RICE 100%	10063090	The Committee decided to examine the case on file.
370.	Cee Kay International HQRXIMLAPPLY 00000898AM23	29.7.2022	455 MT JASMINE RICE and GLUTINOUS RICE	10063090	The Committee decided to examine the case on file.
371.	RPC Foods Private Limited HQRXIMLAPPLY 00000897AM23	28.7.2022	875 MT Sushi Rice, Arborio Rice, California Medium Grain Rice And Glutinous Ric	10063090	The Committee decided to examine the case on file.
372.	MGR Overseas Private Limited HQRXIMLAPPLY 00000781AM23	13.7.22	20 MT SILVER (DORE) BARS - PURITY : UPTO 95%	71069100	The Committee examined the documents submitted by the applicant and decided to request the firm to submit valid NABL certificate. DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022.
373.	Khandwala Finstock Pvt Ltd HQRXIMLAPPLY 00001000AM23	16.8.22	10 MT GOLD (DORE) BARS UPTO 95% PURITY	71081200	The Committee examined the documents submitted by the firm, and decided to Approve the case for import of 10 MT of Gold Dore Bar (upto 95 % purity).

5. The meeting ended with vote of thanks to the chair.

